उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref: H-91774/C-1/ OA No. 648/2022 Date: 11-04-2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Report in compliance of order dated 28.03.2023 passed by Hon'ble NGT, New Delhi in the matter of O. A. no.649/2022 (Narendra Pratap Singh V/S CPCB).

Sir,

In compliance to the order dated 28.03.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 649 of 2022 Narendra Pratap Singh Versus Central Pollution Control Board & Anr., report of the Joint Committee along with water testing report is being annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Yours Sincerely

Enclosure- As above

VIVEK ROY Digitally signed by VIVEK ROY Date: 2023.04.11 19:56:30 +05'30'

(Vivek Roy)
Chief Environmental Officer,
(Cirle-1)

Copy to:

1. Shri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/ NGT, New Delhi for persual and necessary action please.
2. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.

VIVEK ROY Digitally signed by VIVEK ROY Date: 2023.04.11 19:56:46 +05'30'

Chief Environmental Officer,
(Cirle-1)

टी.सी.–12वी, विभूति खण्ड, गोमती नगर,
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH,
NEW DELHI

Original Application No. 649/2022

Narender Pratap Singh ...Applicant

Versus

Central Pollution Control Board & Anr. ...Respondents

In Re: Report in compliance of order dated 28.03.2023 passed by Hon'ble NGT, New Delhi in O.A. NO.649/2022

A. The Hon'ble in the matter of NGT O.A. No. 649/2022 (Narender Pratap Singh Vs CPCB & Anr.) vide its order dated 28.03.2023has directed that:

".....6. Interim report has been filed by UPPCB vide email dated 24.03.2023. In the report it has been mentioned that the water and soil samples taken were under analysis and UPPCB has sought eight weeks' time for submitting the report.

7. The request for grant of eight weeks' time for submission of the report is declined and UPPCB is directed to file its report on soil and water quality and also permissibility of Asbestos based industries/units within two weeks by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of image PDF.

8. List the matter for further consideration on 13.04.2023."

B. Action taken by the Joint Committee

I. In compliance of Hon'ble Tribunal's orders dated 27.01.2023, Joint inspection of M/s U.P. Asbestos Ltd., Vill. - Bishada, Dadri, Greater Noida was carried out on dated 17.03.2023 in presence of applicant Mr. Narender Pratap Singh by the Joint Committee comprising of following officials:

a. Dr. (Ms). Satya, Additional Director/ Scientist 'E', Ministry of Environment, Forest & Climate Change, Integrated Regional Office, Lucknow.

b. Ms Deepti Kapil, Scientist 'D', Central Pollution Control Board, Delhi.

c. Mr. Deo Kumar Gupta, Environmental Engineer, U.P. Pollution Control Board, Regional Office, Greater Noida.

d. Mr. Anshul Sharma, Assistant Environmental Engineer, U.P. Pollution Control Board, Regional Office, Greater Noida.

II. The above Joint Committee collected following water and soil samples in the presence of the applicant:

i. Waste water Samples - Inlet and outlet of the ETP

The samples analyzed for physical and chemical properties including heavy metals (i.e., Iron, Nickel, copper, lead, chromium, arsenic, silica, asbestos etc). As per analysis report of ETP outlet, all parameters are found within prescribed limit except Selenium which resulted for 0.1 mg/ L (beyond the limit of 0.05 mg/ L under the General Standards For Discharge Of Environmental

Pollutants Part-A : Effluents in The Environment (Protection) Rules, 1986). Copy of same are annexed as **Annexure- 01.**

As per analysis report of ETP outlet general parameters are as follows:

Parameter	ETP Inlet	ETP outlet
pH	7.29	7.51
Oil & Grease (mg/l)	9.8	2.5
Suspended solids (mg/l)	205	58
BOD (mg/l)	74	25
COD (mg/l)	312	168

As per analysis report chemical parameters are as follows:

S. No.	Sample details / Parameters (mg/L)	ETP Inlet	ETP Outlet
1.	As	0.01	BDL
2.	Cd	BDL*	BDL
3.	Co	BDL	BDL
4.	Cr	0.02	2.00
5.	Cu	0.05	0.18
6.	Fe	11.71	0.77
7.	Mn	0.42	0.04
8.	Ni	0.01	0.02
9.	Pb	BDL	0.02
10.	Sb	BDL	BDL
11.	Se	BDL	0.10
12.	V	0.02	BDL
13.	Zn	0.16	0.02

*(BDL Below Detectable Limit)

ii. Groundwater samples from the unit & near the Gaushala, Vill. —Bishada

The samples analyzed for physical and chemical properties including heavy metals (i.e., Iron, Nickel, copper, lead, chromium, arsenic, silica, asbestos etc). As per analysis reports, all parameters are found within prescribed limit as per drinking water standards (IS 10500: 2012), Copy of same is annexed as **Annexure- 02.**

As per analysis report general parameters are as follows:

Parameter	Ground water sample from unit	Ground water sample from gaushala
pH	7.24	7.31
Turbidity (NTU)	15	18
Suspended solids (mg/l)	12	9
Colour	No Detected	No Detected
BOD (mg/l)	No Detected	No Detected
COD (mg/l)	No Detected	No Detected

As per analysis report chemical parameters are as follows:

S. No.	Sample details / Parameters (mg/L)	Ground Water in the Unit	Ground Water in the Gaushala
1.	As	BDL	BDL
2.	Cd	BDL	BDL
3.	Co	BDL	BDL
4.	Cr	BDL	BDL
5.	Cu	BDL	BDL
6.	Fe	0.01	0.03

7.	Mn	0.02	0.05
8.	Ni	BDL	BDL
9.	Pb	BDL	BDL
10.	Sb	BDL	BDL
11.	Se	BDL	BDL
12.	V	BDL	BDL
13.	Zn	BDL	BDL

(BDL* Below Detectable Limit)

iii. Samples from Bishada drain (upstream and downstream)

The samples analysed for physical and chemical properties including heavy metals (i.e., Iron, Nickel, copper, lead, chromium, arsenic, silica, asbestos etc). As per analysis report received, no adverse impact was observed in effluent quality of nearby drain. However, the drain sample collected upstream from the unit, indicated Selenium as 0.08 mg/ L (beyond the limit 0.05 mg/ L)

Copy of same is annexed as **Annexure- 03.**

As per analysis report general parameters are as follows:

Parameter	Drain upstream	Drain downstream
pH	7.62	7.54
Turbidity (NTU)	32	30
Suspended solids (mg/l)	128	144
Colour	Turbid	Sl-Blackish
BOD (mg/l)	42.26	38.18
COD (mg/l)	306.15	288.42

As per analysis report chemical parameters are as follows:

S. No.	Sample details / Parameters (mg/L)	Drain Up stream	Drain Down Stream
1.	As	BDL	BDL
2.	Cd	BDL	BDL
3.	Co	BDL	BDL
4.	Cr	1.61	BDL
5.	Cu	0.15	BDL
6.	Fe	0.47	1.22
7.	Mn	0.02	0.34
8.	Ni	0.01	BDL
9.	Pb	0.01	BDL
10.	Sb	BDL	BDL
11.	Se	0.08	BDL
12.	V	BDL	BDL
13.	Zn	0.09	0.04

iv. Samples of ETP Sludge & Sludge mixed with broken asbestos sheet from industrial premises –

a. Sludge mixed with broken asbestos sheet from HW storage area of the unit.

b. ETP sludge

For analysis of solid samples CSIR- IITR (Indian Institute of Toxicology Research), Lucknow was engaged. As per information received from IITR email dated 10.04.2023, analysis of samples will take around 6 weeks. Copy of email dated 10.04.2023 is annexed as **Annexure- 04.**

v. Soil samples from the following 04 identified affected areas (reported by the applicant):

a. Open Ground-1, Vill.- Bisahda, Greater Noida. (Lat.- 28.575158, Long.- 77.569166)

b. Near Gaushala, and warehouse M/s Safe Express Pvt Lid., Vill. - Bisahda, Greater Noida. (Lat.- 28.5741574, Long.- 77.569166)

c. Near Maharana restaurant, Vill. -Bishada, NTPC road, GreaterNoida. (Lat.- 28.582426, Long.- 77.57071)

d. Near Raghav welding works, Vill. -Bishada, NTPC road,Greater Noida. (Lat.- 28.580512, Long.- 77.569513)

The analysis of samples are being performed by CSIR- IITR (Indian Institute of Toxicology Research), Lucknow. IITR vide email dated 10.04.2023 informed that results will be submitted within 6 weeks.

III. During inspection, unit was found operational and no industrial waste water was found discharging into nearby drain (Bishada drain). It was informed by unit representative that 100% of industrial effluent is treated through ETP (settling tanks) and recycled back in process. Unit has installed flow meter on treated effluent recycle pipeline.

IV. The Joint Committee visited the affected areas with regard to the alleged dumping of the hazardous waste and following are the visual observations:

- The dumped waste has been lifted by the unit and transferred to the TSDF.
- There were some residual traces of the waste at the site from where the bulk quantity of the waste has been lifted.
- There is no fresh dumping of the waste at the sites.

- The sites from where the waste is lifted may have traces of contaminants, hence sample were taken to ascertain the same.

Further, the applicant informed to the Committee that the unit has lifted the waste which was earlier dumped at various places in village Bishada. Unit representative also provided a copy of the letter received from the applicant stating that the waste has been lifted from the dump sites copy of same is annexed as **Annexure-5.**

C. Status of compliance of conditions stipulated in Environmental Clearance issued by MOEF & CC to Project

Environmental clearance was obtained by industry before establishment from MOEF & CC vide letter dated 30.12.1999 in the name of M/s Triage Industries Pvt. Ltd. for manufacturing of asbestos cement sheet plant (36,000 TPA) at Dadri, Gautambudh Nagar, which is later on transferred in the name of M/s U.P. Asbestos Ltd., by MOEF vide letter dated 21.07.2005.

Unit has submitted copy of compliance report of conditions stipulated in environmental clearance through its letter dated 28.02.2023; copy of same is annexed as **Annexure-06.**

The status of compliance are as follows:

i. As per specific condition no. 7 of EC dated 20.12.1999, it was directed that company will ensure that the entire solid waste generated including process rejects, dust from bag filters and empty asbestos bag will be reused in manufacturing process, but in view of the shortcoming observed during earlier Joint inspection dated 16.11.2022 by the Joint Committee in this matter, it was observed that discarded asbestos sheet/ sludge was dumped by the unit. At

present, unit has lifted the waste which was earlier dumped at various places in village Bishada and there were some residual traces of the waste at the site from where the bulk quantity of the waste has been lifted.

ii. As per condition no. 4 of EC dated 21.07.2005, it was directed that green belt shall be raised in 33% of plant area, however the same has not been complied. Unit is complying the other conditions stipulated in EC.

D. Status of compliance of conditions stipulated in Consent to Operate issued by U.P. Pollution Control Board

Unit has valid CTO from UPPCB vide letter dated 23.02.2022, which is valid up to 31.12.2026. Unit has submitted copy of compliance report of conditions stipulated in consent to operate, copy of same is annexed as **Annexure-07.**

The status of compliance are as follows:

i. As per CTO issued by UPPCB, the unit has permitted for manufacturing of Asbestos Sheet and Non-Asbestos Sheet with production capacity- 160 MT/day (Asbestos Sheet- 120 MT/day and Non-Asbestos Sheet- 40 MT/day). As per month wise average production details provided by unit, it was found that unit had accelerated production against consented capacity (160 MT/day) from month of September 2022 to November 2022 (for total 75 days), which is violation of specific condition no. 1 of CTO dated 23.02.2022.

ii. In view of shortcomings observed during earlier Joint inspection dated 16.11.2022 by the Joint Committee in this matter, show cause has been issued on dated 10.12.2022 against unit by UPPCB

under section-5 of Environment Protection Act, 1986 and under section 33A of Water (Prevention & Control of Pollution), 1974. Unit has submitted reply of both show cause through its letter dated 26.12.2022, Copy of same is annexed as **Annexure-08.** Environmental compensation of Rs. 7,03,125 /- (Rs. Seven lakh three thousand one hundred twenty-five only) has been imposed for above default period against industry by UPPCB vide letter no H- 87510/C-1/ water/NGT- 164/2023, dated 19.01.2023 as per CPCB guideline issued by CPCB, copy of same is annexed as **Annexure-09**. Unit has deposited environmental compensation of Rs. 7,03,125/- through its letter dated 20.01.2023, copy of same is annexed as **Annexure-10.**

iii. In compliance of specific condition no. 7 of CTO, the unit has submitted ambient and work area monitoring reports as well as DG set stack monitoring report conducted by M/s Ecomen Laboratories Pvt Ltd., Lucknow. (NBAL approved) in the month of March 2023, according to which all parameters were found within prescribed limits, copy of same is annexed as **Annexure-11**.

iv. As per specific condition no. 15, it was directed that minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species. According to unit representative, total land area of unit is approx 8.5 acres, while unit has not developed green belt against 33% of total area however, several trees planted along boundary wall. Satellite image dated 01.12.2022 is annexed as **Annexure-12**.

v. As per the Specific condition no. 11 in the CTO (Under Water act, 1974) the unit needs to obtain permission from CGWA for ground water extraction, however the unit has applied for NOC from U.P.

Ground Water Department. Copy of application is annexed as **Annexure-13.**

vi. As per the Specific Condition no. 13 of Authorization, the unit needs to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. However, no such facility is available at outside gate of the unit.

vii. The unit has stored hazardous waste i.e., ETP sludge and broken asbestos sheets/ waste material in dedicated covered shed within premises. However, the wastes were stored in haphazard manner and not segregated. Also the labelling was not done as per Form 8 (under HOWM Rules, 2016).

viii. As per the submitted manifest (Form-10 under HOWM Rules, 2016), the unit has disposed of the hazardous wastes beyond the authorized quantity.

ix. The unit has not filed Annual (Form-4 under HOWM Rules, 2016) returns to UPPCB on management of hazardous waste.

x. The CTO (under Water act 1974) has mentioned conditions for both ZLD and discharge conditions simultaneously regarding the disposal of effluent. Therefore, the same has to be revised in line with EC conditions.

E. Permissibility of asbestos based industry/ units

As per C.P.C.B classification of industries vide letter no B29012/ESS(CPA)/2015-16 dated 07.03.2016 unit is covered in red category mentioned at serial no 24 on page no 22. Copy of same is annexed as **Annexure-14.**

However, the occupational exposure and pollution emanating from industries/ activities engaged in use asbestos is regulated from the perspective of safety and environmental pollution. The safety related issues are implemented by the Chief Inspector of factories of States under the provisions of factories Act, 1948, whereas the environmental standards are enforced through the Uttar Pradesh Pollution Control Boards. No restrictions have been imposed on import of Chrysotile (White) Asbestos in India.

As per information received from unit, Chrysotile (White) Asbestos as raw material is imported from Russia, Brazil & Kazakhstan, Copy of same is annexed as **Annexure-15.**

The above interim report is being submitted for kind consideration and grant permission of four weeks for filing final report along with awaited soil samples analysis reports and the recommendations with scope of further improvement by the unit, if any, please.

S. No	Name of officials	Designation	Signature with date
1.	Dr. (Ms). Satya	Additional Director/ Scientist 'E', MOEF & CC, Integrated Regional Office, Lucknow	11.09.23
2.	Ms Deepti Kapil	Scientist 'D', Central Pollution Control Board, Delhi	
3.	Deo Kumar Gupta	Environmental Engineer, U.P. Pollution Control Board, Regional Office, Greater Noida	
4.	Anshul Sharma	AEE, U.P. Pollution Control Board, Regional Office, Greater Noida	

Photographs taken during the visit

Fig-1: No online display Board and the existing physical display Board is not updated

Fig-2: Plant operational during visit

Fig-3: Inspection team visiting the plant

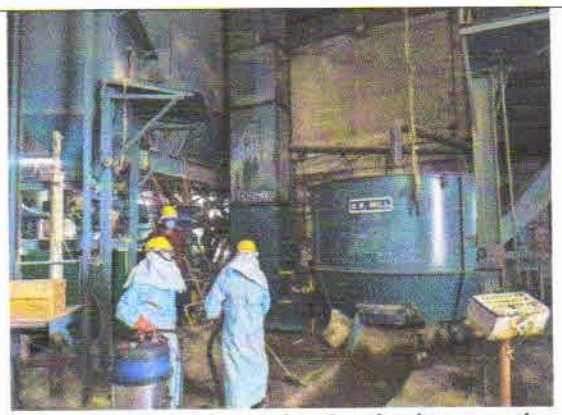

Fig-4: Workers with PPE cleaning the dust near the Asbestos feeding section

Fig-5: Chrysotile Asbestos (raw material)

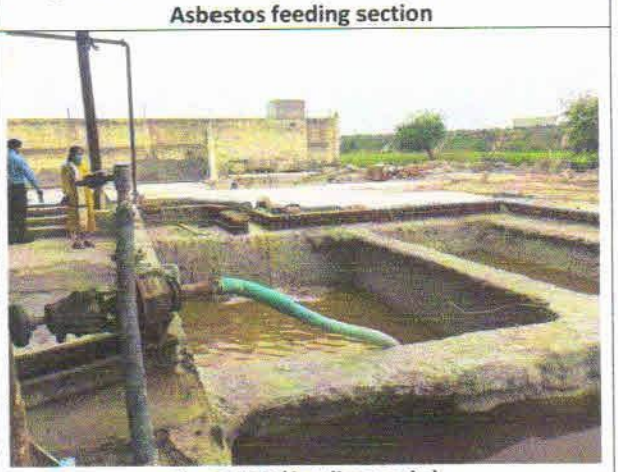

Fig-6: ETP (Settling tanks)

Fig-7: ETP inlet sampling

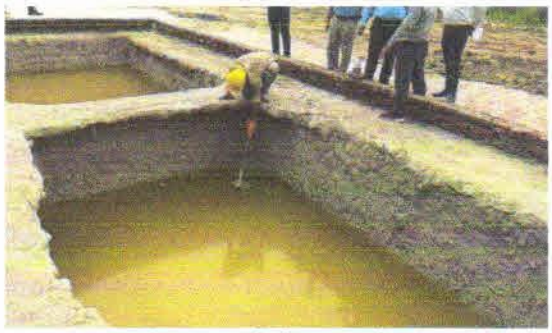

Fig-8: ETP sludge sampling

Fig-9: Flow meter for ground water extraction

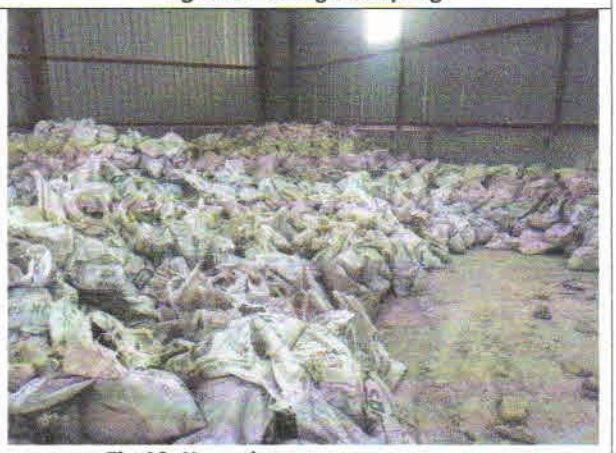

Fig-10: Hazardous waste storage area

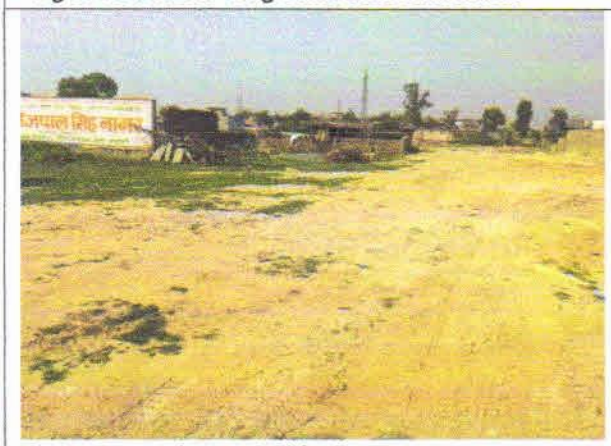

Fig-11: Dumped material lifted area

Fig-12: Residual traces of waste dumped in the area cleaned by the unit

Fig 12-18: Waste water, Ground water, Sludge & Soil Sampling

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REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 20264750/Noida/2023 **Date:10/04/2023**

1- **Name of Industry:** UP ASBESTOS LIMITED

2- **Address of Industry:** village and post Bishada, Ntpc Road, Dadri,GAUTAM BUDH NAGAR,201301

3- **District:** Greater noida

4- **Description about sampling point:** Inlet of ETP plant

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** 1.Deepti kapil (Sc.'D' CPCB), 2. Dr. Satya(Add. Director MoEF) 1.Sc.'D' CPCB 2. Add. Director MoEF & 3.D.K. Gupta(EE), 4. Anshul Sharma (AEE) EE, AEE (UPPCB)

7- **Colour and Odour:** Yellowish foul smell

8- **Quantity and Packing:** 1 ltr Plastic Jerican and O&G bottle

9- **Date of Sample Collection:** 17/03/2023

10- **Analyis Indented by:** RO GreaterNoida

11- **Date of sample receipt in Lab:** 17/03/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.29	-	02-12
Oil_Grease	mg/l	9.8	-	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	205	-	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1458	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1663	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	74.0	-	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	312.29	-	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The enivironment (Protection) Rules,1986 source www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Ashish Chauhan (JRF)]

Authorized by

Anil Kumar Srivastava (SA)

Praveen Kumar
Digitally signed by Praveen Kumar
Date: 2023.04.12 18:30:08 +05'30'
Regional Officer

REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 20264903/Noida/2023 **Date:10/04/2023**

1- Name of Industry: UP ASBESTOS LIMITED

2- Address of Industry: village and post Bishada, Ntpc Road, Dadri,GAUTAM BUDH NAGAR,201301

3- District: Greater noida

4- Description about sampling point: Outlet of ETP Plant

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: 1.Deepti kapil (Sc.'D' CPCB), 2. Dr. Satya(Add. Director MoEF) 1.Sc.'D' CPCB 2. Add. Director MoEF & 3.D.K. Gupta(EE), 4. Anshul Sharma (AEE) EE, AEE (UPPCB)

7- Colour and Odour: Yellowish odourless

8- Quantity and Packing: 1 ltr Plastic Jerican and O&G bottle

9- Date of Sample Collection: 17/03/2023

10- Analyis Indented by: RO GreaterNoida

11- Date of sample receipt in Lab: 17/03/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.51	5.5-9.0	02-12
Oil_Grease	mg/l	2.5	-	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	58	100	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1348	-	10- 50000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	1406	-	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	25.0	30.0	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	168.0	250.0	5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The enivironment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: NA

Analysed by-
[Ashish Chauhan (JRF)]

Authorized by

Anil Kumar Srivastava (SA)

Praveen Kumar
Digitally signed by Praveen Kumar
Date: 2023.04.10 18:30:52 +05'30'

Regional Officer

REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 20264928/Noida/2023 **Date:10/04/2023**

1- **Sample Location:** UP ASBESTOS LIMITED

2- **Address:** village and post Bishada, Ntpc Road, Dadri,GAUTAM BUDH NAGAR,201301

3- **Distirct:** Greater noida

4- **Sample Source:** Handpump

5- **Type of sample :** Ground Water

6- **Sample Collected By :** 1.Deepti kapil (Sc.'D' CPCB), 2. Dr. Satya(Add. Director MoEF), 3.D.K. Gupta(EE), 4. Anshul Sharma (AEE)

7- **Odour :** None

8- **Quantity and Packing :** Plastic Jerican

9- **Date of Sample Collection :** 17/03/2023

10- **Analyis Indented by :** RO Noida

11- **Date of sample receipt in Lab :** 17/03/2023

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH,4500 H B Electronic method	-	6.5-8.5	7.24	02-12
Turbidity,2130 B Nephelometric Method	N.T.U	1.00	15 NTU	1-500NTU
Colour,2120 B Visual Method	Hazen	5.00	Not Detected	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	NS	12	5-10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	500	1508	5-10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	NS	1520	5-15000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	-	Not Detected	1-1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	-	Not Detected	4-1000 mg/l

These standards are subject to revision

Remark:* - NA

Analysed by
[Ashish Chauhan (JRF)]

Authorized by

Anil Kumar Srivastava (SA)

Praveen Kumar
Digitally signed by Praveen Kumar
Date: 2023.04.10 18:31:17 +05'30'

Regional Officer

REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1; Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 20264982/Noida/2023 **Date:10/04/2023**

1- Sample Location: () ,

2- Address: Village- Bisahada, Near- U.P. asbestos Ltd. Bisahda Dadri, Greaetr Noida

3- Distirct: Greater noida

4- Sample Source: Handpump

5- Type of sample : Ground Water

6- Sample Collected By : 1.Deepti kapil (Sc.'D' CPCB), 2. Dr. Satya(Add. Director MoEF), 3.D.K. Gupta(EE), 4. Anshul Sharma (AEE)

7- Odour : None

8- Quantity and Packing : Plastic Jerican

9- Date of Sample Collection : 18/03/2023

10- Analyis Indented by : RO Noida

11- Date of sample receipt in Lab : 18/03/2023

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH,4500 H B Electronic method	-	6.5-8.5	7.31	02-12
Turbidity,2130 B Nephelometric Method	N.T.U	1.00	18 NTU	1-500NTU
Colour,2120 B Visual Method	Hazen	5.00	Not Detected	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	NS	9	5-10000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	500	1348	5-10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	NS	1357	5-15000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	-	Not Detected	1-1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	-	Not Detected	4-1000 mg/l

These standards are subject to revision

Remark:* - NA

Analysed by
[Ashish Chauhan (JRF)]

Authorized by

Anil Kumar Srivastava (SA)

Praveen Kumar
Digitally signed by Praveen Kumar
Date: 2023.04.10 18:31:43 +05'30'

Regional Officer

REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-20265004/Noida/2023 **Date:10/04/2023**

1- **Sample Location:** U/s of Bisahada Drain(Near U.P. Asbestos Ltd.) Dadri

2- **District:** Greater noida

3- **Address:** Near U.P. Asbestos Ltd. Vill.- Bisahada Dadri Greater Noida.

4- **Sample Source:** Drain

5- **Type of sample :** Surface Water

6- **Sample Collected By :** 1.Deepti kapil (Sc.'D' CPCB), 2. Dr. Satya(Add. Director MoEF), 3.D.K. Gupta(EE), 4. Anshul Sharma (AEE)

7- **Odour :** None

8- **Quantity and Packing :** Plastic Jerican

9- **Date of Sample Collection :** 17/03/2023

10- **Analyis Indented by :** RO Noida

11- **Date of sample receipt in Lab :** 18/03/2023

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.62	02-12
Turbidity,2130 B Nephelometric Method	N.T.U	32 NTU	1-500NTU
Colour,2120 B Visual Method	Hazen	Turbid	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	128.0	5.0 -10000 mg/l
Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C	mg/l	700	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	828	5.0 -15000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	42.26	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	306.15	4.0 -1000 mg/l

Remark:* - NA

Analysed by
|Ashish Chauhan (JRF)|

Authorized by

Anil Kumar Srivastava (SA)

Praveen Kumar
Digitally signed by Praveen Kumar
Date: 2023.04.10 18:32:03 +05'30'

Regional Officer

REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-20265009/Noida/2023 **Date:10/04/2023**

1- **Sample Location:** D/s of Bisahada Drain(Near U.P. Asbestos Ltd.) Dadri

2- **District:** Greater noida

3- **Address:** Near U.P. Asbestos Ltd. Vill.- Bisahada Dadri Greater Noida.

4- **Sample Source:** Drain

5- **Type of sample :** Surface Water

6- **Sample Collected By :** 1.Deepti kapil (Sc.'D' CPCB), 2. Dr. Satya(Add. Director MoEF), 3.D.K. Gupta(EE), 4. Anshul Sharma (AEE)

7- **Odour :** None

8- **Quantity and Packing :** Plastic Jerican

9- **Date of Sample Collection :** 17/03/2023

10- **Analyis Indented by :** RO Noida

11- **Date of sample receipt in Lab :** 18/03/2023

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.54	02-12
Turbidity,2130 B Nephelometric Method	N.T.U	30 NTU	1-500NTU
Colour,2120 B Visual Method	Hazen	Sl- Blackish	5-10000 Hazen
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	144	5.0 -10000 mg/l
Dissolved Solids, 2540 0C Total Dissolved Solids dried at 180 0C	mg/l	675	5.0 -10000 mg/l
Total Solids , 2540 B Total Solids dried at 103-105 0C	mg/l	819	5.0 -15000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	38.18	1.0 -1000 mg/l
COD, 5220 B Open Reflux Method	mg/l	288.42	4.0 -1000 mg/l

Remark:* - NA

Analysed by
[Ashish Chauhan (JRF)]

Authorized by

Anil Kumar Srivastava (SA)

Praveen Kumar Digitally signed by Praveen Kumar Date: 2023.04.10 18:22:24 +05'30'

Regional Officer

Gmail

RO Greater Noida <rogreaternoida@uppcb.in>

Test report of 8 soil samples

2 messages

RO Greater Noida <rogreaternoida@uppcb.in> 10 April 2023 at 16:34
To: RPBD IITR <rpbd@iitrindia.org>, director@iitrindia.org, CEO 1 <ceo1@uppcb.in>, CLO UPPCB <clo@uppcb.in>, CEO Lab <ceolab@uppcb.in>

Sir,

Please send the test report of 8 soil samples deposited in your institution vide this office reference 1770/NGT-5/22 dated 18.03.2023. It is to inform you that the case is listed for hearing on 13.04.2023 and the test report has to be submitted to Honorable NGT in OA no 649/2022 positively by tomorrow.

Regional Officer
Uttar Pradesh Pollution Control Board
A1-First Floor, Shopping Complex,
Sector - BETA-2, **Greater Noida**,
Gautam Buddh Nagar, Uttar Pradesh

Request letter.pdf
549K

RPBD IITR <rpbd@iitrindia.org> 10 April 2023 at 18:10
To: RO Greater Noida <rogreaternoida@uppcb.in>, ceo1@uppcb.in, clo@uppcb.in, ceolab@uppcb.in
Cc: Director IITR <director@iitrindia.org>, Devendra Kumar <dkpatel@iitr.res.in>

Sir,
1. This is to inform you that CSIR-IITR, Lucknow is a laboratory under the aegis of Council of Scientific and Industrial Research (CSIR), New Delhi under the Ministry of Science and Technology, Government of India.
2. The samples were sent by you to CSIR-IITR, by personal messenger, on 20.3.2023 - without any prior intimation or discussion. The messenger had come without any request letter or Test Item Information Sheet (TIIS form). It was not even shared with CSIR-IITR that this is a NGT matter/involves legal angle.
3. Invoice, for release of standard analytical charges, was raised on the same day on 20.3.2023 (after telephonic discussion with Mr Radheyshyam of UPPCB, Greater Noida). It was assured to CSIR-IITR that charges would be deposited by next day along with the submission of filled TIIS forms. The filled (scanned) TIIS forms were sent to us on 22.03.2023 and payment was done on 23.03.2023.
4. The said samples were thereafter immediately sent to the laboratory for analysis and work is ongoing as per routine.
5. Analysis of samples takes around 6 weeks.
6. It would not be possible for CSIR-IITR to submit the analysis reports on 11.04.2023, as instructed by you in the trailing email.
7. It is reiterated that there has not been any delay, whatsoever, from CSIR-IITR's side.

This is for your kind information please.
Best regards,
KC Khulbe

डॉ. के.सी. खुल्बे
Dr KC Khulbe
प्रमुख, अनुसंधान योजना एवं व्यापार विकास प्रभाग

Head, Research Planning & Business Development Division
सीएसआईआर- भारतीय विषविज्ञान अनुसंधान संस्थान
CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH
विषविज्ञान भवन, 31, महात्मा गांधी मार्ग, लखनऊ-226001, भारत
Vishvigyan Bhawan, 31, Mahatma Gandhi Marg, Lucknow-226001, India
Tel: +91-522-2628228; Fax: +91-522-2628227; www.iitrindia.org

---------- Forwarded message ---------
From: **Director IITR** <director@iitrindia.org>
Date: Mon, Apr 10, 2023 at 4:36 PM
Subject: Fwd: Test report of 8 soil samples
To: KC Khulbe <kckhulbe@iitr.res.in>, RPBD IITR <rpbd@iitrindia.org>
[Quoted text hidden]

Request letter.pdf
549K

मो. नं. :-9149578039
8826939080

ग्राम सभा बिसाहड़ा, राजतपुर

प्रधान श्री नरेन्द्र प्रताप सिंह

विकास खण्ड बिसरख जनपद गौतमबुद्ध नगर (उ.प्र.)

पत्रांक.....

दिनांक .....

दिनांक :- 10 /03 /2023

सेवा में,
मैनिजिंग डायरेक्टर
यू पी ऐस्बेस्टस लिमिटेड , दादरी

विषय: **ग्राम बिसाहड़ा, स्थित गौशाला के समीप खुले प्लॉट में पड़े अपशिष्ट कचरे सबंधित शिकायत के निवारण हेतु पत्र ।**

महोदय,

उपरोक्त संदर्भ में आपको यह सूचित कराना है कि मैंने अपने गाँव बिसाहड़ा के हित को मद्देनजर रखते हुए एवं अपने प्रधान पद की समुचित जिम्मेदारी का वहन करते हुए गाँव के बाहर खुले प्लॉट में पड़े अपशिष्ट कचरे से सबंधित शिकायत पत्र NGT में दिया था जो अभी भी विचाराधीन है।

श्रीमान, मेरे एवं समस्त ग्रामवासियों के लिए यह अत्यंत हर्ष का विषय है की आपकी फैक्टरी ने इस मामले को गंभीरता से लेते हुए अपनी जिम्मेदारी का उपयोग कर सभी जगह की समुचित सफाई की एवं गाँव में विकास कार्य भी कराए । प्रदूषण कंट्रोल बोर्ड के सभी मानकों का पालन करके आपने एक जिम्मेदार नागरिक होने का सबूत दिया है।

मैं अपने एवं अपने समस्त ग्रामवासियों की ओर से आपको धन्यवाद एवं आभार व्यक्त करता हूँ एवं आशा करता हूँ कि हम मिलकर सदा इसी नीति के साथ गाँव एवं अपने देश के विकास में सहयोग करेंगे ।

आपकी सेवा में सादर प्रेषित ।

कृते

(Narendra Singh)

नरेंद्र शिशोदिया
ग्राम प्रधान ,बिसहाड़ा,
दादरी जिला गौतमबुद्ध नगर

Annexure-06

U.P. Asbestos Ltd.

WORKS: Village & PO -BISHARA, TEHSIL DADRI DISTT. GAUTAM BUDH NAGAR- 201008 (U.P.)
CIN: L26942UP1973PLC003743, GSTIN – 09AAACU1994L1ZS

Our ref.: UPAL, DADRI/MoEF/2022-23
28th February 2023

The Director
Ministry of Environment, Forest & Climate Change (MoEF)
Regional Office (Central Region)
Kendriya Bhawan, 5th Floor
Sector-H, Aliganj
Lucknow

Subject: Submission of six monthly compliance status report.
Your ref.: Environment Clearance File No. J-11011/42/99-IA.II dated 20th Dec.1999, transferred in our name vide letter dated July 21, 2005.

Dear Sir

This refers to the captioned Environment Clearance (EC).

Please find enclosed herewith six monthly compliance status report for the period from April 2022 to September 2022 pertaining to the EC granted to us.

Thanking you

Yours faithfully
FOR U.P. ASBESTOS LTD. (DADRI UNIT)

Authorized signatory

Encl.: Six monthly compliance status report of Dadri unit.

C.C. to : 1, The Chief Environment Officer (Circle -1)
U.P. Pollution Control Board
H.No. TC-12V, Vibhuti Khand
Gomti Nagar, Lucknow – 226 010

2. Regional Officer
U.P. Pollution Control Board
Greater Noida

Name & Address : U.P.Asbestos Limited, Village & P.O. Bishara-201008
Tehsil-Dadri, Distt. – Gautam Budh Nagar Via (Ghaziabad) U.P.

Environmental clearance : F. No.J-11011/42/99-IA.II dated 20th December, 1999 transferred in our name vide letter dated July 21, 2005.

Compliance period : Six monthly compliance status report for the period from April 2022 to September 2022

Dear Sir

In compliance to general condition No.viii of the captioned Environment Clearance we submit herewith six monthly compliance status report of the above project for the period from April 2022 to September 2022.

SPECIFIC CONDITIONS :-

S.No.	Conditions	Compliance status
1.	The project proponent shall adhere to the prescribed BIS standards and laws regarding use and handling of asbestos safety of employees' etc.	UPAL is presently adhering to and in future adhere to the prescribed BIS standards & laws regarding the use and handling of asbestos, safety of the employees etc., as per the instructions & guidelines listed in BIS standards IS 11451-1986, IS 11767-1986, IS 770 (Part 1) 1987, IS 12078-1987, etc. List of applicable BIS standards has already been submitted. The raw materials are transported in closed containers, Asbestos is brought in impermeable bags under compressed condition.
2.	Blue asbestos should not be utilized as raw material in the manufacturing process and written commitment in this regard should be furnished within a period of one month.	Our commitment that only Chrysotile Fibre (White fibre) would be used as raw material in the manufacturing process had already been submitted within a stipulated period.
3.	There will be no manual handling/opening of asbestos fiber. The company should provide automatic bad openers at the mixing stage before commissioning the unit.	There is no manual handling/opening of asbestos fibre. UPAL has installed fully automatic de-bagging machine with bag shredder and is in operation all the time. This machine has a capacity of handling sixty bags per hour. BOD consists of fabricated steel frame, belt conveyor with drive arrangement, slitting cutter with drive arrangement, outlet chute for fibre feeding into the fibre mill. After the bag gets opened, the empty bag automatically slides into the chute of bag shredder through closed system. Bag shredder is a heavy duty

		grinder and is connected to the second outlet chute of the bag opening device wherein the empty fibre bag is received, shredded into small pieces and fed into the fibre mill for reuse in the process along with asbestos fibre.
4.	Adequate measures should be adopted to control the emissions and ensure that the discharge of asbestos fiber does not exceed the limit of 2 fiber/cc. The bag filters should be interlocked with the manufacturing process. In the event of failure of any pollution control system the unit should be put out of operation immediately and should not be restarted until the control system is rectified to achieve the desired efficiency. Continuous measurement of its pollutants in the work zone area should be undertaken and report submitted to the SPCB once in three months and to this Ministry every six months.	All necessary measures have been adopted to control the emissions. The monitoring is being done regularly by NABL & MoEF approved lab at regular intervals to ensure whether the fibre is within the prescribed limit. The bag filters are inter locked with the manufacturing process. Measurement of it's pollutants in the work zone area is being undertaken and the reports are being submitted every quarter to UPPCB & MoEF. We have ensured that in the event of failure of any of the pollution control devices, the manufacturing process is put to halt till the fault is rectified.
5.	To avoid fugitive emissions asbestos fiber bags should be transported to the works by containers mode. Bags containing asbestos fiber should also be stored in enclosed area.	Asbestos bags are received in containers and are being stored in closed areas to avoid fugitive emissions.
6.	As reflected in the EMP there will be no discharge of process effluent. The entire process effluent should be reused/recycled in the manufacturing process. The domestic waste should be adequately treated in a sewage treatment plant and used for green belt development.	The plant is being operated on zero discharge principal. We do not discharge any process effluent outside the premises. In fact the entire quantity of process effluent generated is being reused for preparation of raw material slurry.
7.	The company will ensure that the entire solid waste generated including process rejects, dust from bag filters and empty asbestos bag will be reused in manufacturing process. Bag shredding device should be installed before commissioning the proposed unit.	The entire quantity of solid waste generated including the process rejects is being reused after converting those in powder form with the aid of pulverizer. Dust from bag filters of cement & fly ash silos, curbo cutter and the pulverizer are reused in the process by mixing the entire quantity with raw materials in pre-beater tank. Bag shredder is attached to the BOD. The shredded pieces of the fibre bags are mixed with the fibre in fibre mill.
8.	Regular medical check up and health monitoring of the employees should be carried out and record maintained. The occupational health monitoring must be strengthened to include periodic (6 months) sputum test along	Regular medical checkup and health monitoring of the employees is being carried out and the records those off are being maintained. Sputum test and the PFT tests are being carried out at six monthly

	with pulmonary test supplemented by X-ray test annually. The company should also provide medical and health care facilities at the work place and if cases of asbestos is detected necessary compensation should be arranged under the existing laws.	intervals whereas as X-Ray tests are conducted annually. A qualified doctor has been appointed to handle normal health issues on day to day basis. A vehicle is provided round the clock to handle any emergency. Till date no case of asbestosis has been detected. In any eventuality the company would follow the existing laws.

GENERAL CONDITIONS:

S.No.	Conditions	Compliance status
1.	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government	We strictly adhare to the stipulations made by UPPCB & the State Government.
2.	No further expansion/modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.	We confirm that no further expansion/modifications in the plant would be carried out without obtaining prior approval of the Ministry of Environment, Forest & Climate Change (MoEF)
3.	The project proponent should comply strictly with the Hazardous Waste (Management and Handling) Rules of the Environment (Protection) Act, 1986 as asbestos wastes fall under category 14 of the Rules.	We have been granted authorization under Hazardous Waste (Management & Handling) Rules of the Environment (Protection) Act, 1986.
4.	Green belt of adequate width and density should be provided to mitigate the effects of fugitive emission all around the plant. A minimum of 25% of the total land acquired should be developed as green belt in consultation with the local DFO.	We have been maintaining green belt as specified. When the plant was handed over to us in 2005 by M/S Triage Industries Pvt. Ltd. Mostly Eucalyptus trees were planted by them. Of late disease & pests caused everything from leaf drop to eucalyptus trees splitting & dying. To strengthen the green belt we have recently planted around 500 number of trees of different species. Gradually the green belt would be strengthened . In this regard we have sought the help of DFO also.
5.	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report.	We are complying with all the environment protection measures and safeguards recommended in the EIA/EMP report.
6.	The project authorities will set up separate environmental management cell for effective implementation of all the above stipulations under control of Sr. Executive.	We have a separate environment management cell headed by General Manager for effective implementation of the above stipulations .

7.	The project authorities will provide adequate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forest as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purpose.	Sufficient funds have been allocated to implement the conditions stipulated by MoEF&CC & also State Pollution Control Board. The funds allocated for the above purpose are being utilized for that purpose only and would not be diverted for some other purpose.
8.	The Regional Office of this Ministry at Lucknow/Central Pollution Control Board/State Pollution Control Board will monitor the stipulated conditions. A six monthly compliance status report and the monitored data along with statistical interpretation should be submitted to them regularly.	Six monthly compliance status report & the monitored data are being submitted to regional office of the Ministry & State Pollution Control Board regularly except for the Covid Period.

Conditions added vide transfer letter July 21, 2005

S.No.	Conditions	Compliance status
1.	The company shall comply with all the conditions stipulated in environmental clearance No.J.1101/42/99-IA.II dated 20.12.1999.	All the conditions stipulated in EC No.J.1101/42/99-IA.II dated 2012.19989 are complied with.
2.	The company shall follow close circuit fly ash operations with effective dust extraction systems.	Fly ash is being received in closed containers and then stored in silos equipped with bag filters of suitable specifications.
3.	Measures shall be taken for rainwater harvesting from the roof tops and storm water drains to recharge the ground water	Water from the roof top & the strom water drains is recharged through recharging pit.
4.	Green belt shall be raised in 33% of plant area.	We have raised green belt area to 33%.

Thanking you

Yours faithfully
FOR U. P. ASBESTOS LTD. (Dadri unit)

Authorized Signatory

C.C. to:

1. The Chief Environment Officer (Circle -1)
   U.P. Pollution Control Board
   House No. TC 12-V, Vibhuti Khand
   Gomti Nagar, Lucknow 226 010
2. Regional Officer
   U.P. Pollution Control Board
   Greater Noida

Annexure-07

U.P. ASBESTOS LTD.

FACTORY: Vill. & PO -BISHARA, TEHSIL DADRI DIST'T. GAUTAM BUDH NAGAR
(U.P.) Phone. (0121) 4052200

Dated :- 21.03.2023

To
The Regional Officer
U.P.P.C.B. Greater Noida

Compliance of Consent to operate under AIR (Prevention & Control of Pollution) Act.

1. The production is being done as per the CTO issued to us. Per day production is as per the consented quantity i.e. 160 MT per day which includes both asbestos & non asbestos products using cement, fly ash, cotton pulp & asbestos fibre. The solid waste generated in the process i.e. sludge & industrial effluent are being reused in the process. Only the unusable nominal quantity of sludge & hardground pieces are being given to the designated facility for which Form(s) 10 are being maintained by us.
2. Only those sources of emission are there which were mentioned in the consent seeking application.
3. The emissions from the emission sources are as per the norms.
4. We will submit point wise compliance report of the conditions imposed in the CTO issued by the board for the year 2026 along with the audited balance sheet as required.
5. Production is being done as per consented products and quantity.
6. Are being complied.
7. The monitoring of ambient air quality and the stacks present are being done by the MoEF approved lab and are being submitted to MoEF, concerned cercle officer atthe Head Office & Regional Office UPPCB.

U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadri
Distt. Gautambudh Nagar-203007 U.P

8. All the provisions of Air & Water (Prevention & Control of Pollution) are being complied with.

9. The industry had submitted the audited balance sheet at the time of submitting the consent seeking application.

10. The industry would seek prior approval in the event of going for addition in emission generation source or alteration of existing sources.

11. We do not use Pet coke or furnace oil.

12. We do not have boiler. The plant is being run on 660KVA sanctioned load.

13. Would try PNG once it is available in our area.

14. We will submit the environmental statement in prescribed format at end of year as required.

15. We are re-establishing the green belt. The same was partly destroyed along with our boundary wall by the Gram Pradhan of that area as according to him the area where green belt was developed that area belongs to Gram Sabha. This matter is under the investigation of Revenue Department.

16. The Asbestos fibre count is within the prescribed limit. The same can be verified from the Environment Monitoring Reports being submitted by us.

17. No closure notice has been issued till date.

Compliance of Consent to operate under AIR (Prevention & Control of Pollution) Act.

1. The production is being done as per the consent issued to us with the raw material mentioned in the CTO. Only Asbestos & non asbestos sheets are being produced. We will seek prior approval before making any modification in product/process/fuel/plant & machinery.

U. P. Asbestos Ltd.
Village-Bisharat, Tahsil-Dadri
Distt. Gautambudh Nagar-203007 U.P.

2. Flow meters are installed in water abstraction points. Usage of fresh water is being minimized by reusing whole process effluent for preparation of raw material slurry. No liquid is being discharged outside.
3. Will do in 2026. Had already submitted audited balance sheet at the time of seeking renewal of CTO.
4. Are being complied with.
5. The sedimentation tanks are being maintained and the process effluent as a whole is being reused for preparation of raw material slurry.
6. We will submit environment statement in the prescribed format (Form-V) in the month of April 2023.
7. All the provisions of Environment Protection Act., Water & Air (Prevention & Control of Pollution), Hazardous & other Waste management Acts are being followed.
8. No closure has been issued on us.
9. We have already applied for renewal of NOC for ground water extraction. Copy of our application has already submitted.
10. Being complied with.
11. Being complied with.
12. Being complied with.

Kindly acknowledge.

Warm Regards

For U.P. Asbestos Ltd.

U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadri
Distt. Gautambudh Nagar-203207 U.P.

(Authorized Signatory)

06/1/23

576

Annexure-08

U.P. Asbestos Ltd.

Village & P.O. Bishara - 201 008, Tehsil - Dadri, Distt. Gautam Budh Nagar Via (Ghaziabad) U.P.
Fax No. (0120) 2666862 Phone (0120) 3211134, 3217451, 3217452, 3217453, 3217454, 3217456

942/SRK

Our ref.: UPPCB/Show Cause/Reply/02
Date : 26/12/2022

The Chief Environment Officer, Circle – 1
Head Office, UPPCB,
TC-12V, Vibhuti Khand
Gomti Nagar,
Lucknow 226 010

Subject : Reply to your show cause notice.
Ref. : Show cause notice no.H85421/C-1/Water/NGT-164/KBN/2022 dated 10/12/2022

Respected Sir

This refers to your captioned show cause notice received on 12/12/2022.

We submit our reply as hereunder :

The complaint filed by Shri Narendra Pratap Singh is false, baseless & with mala fide intention having vested interests.

This unit was established in the year 2004 and ever since then have been a constant source of employment generation both direct and indirect for the inhabitants of surround area.

The fact is that the discharge from the drain was of the water due to the washing of the compound and not of industrial effluent. Hence, the question of causing damage to the environment or adverse health concerns to the living beings of the area is unfounded. Had there been any such issues the complainant could have approached us & intimated us first rather than complaining to the National Green Tribunal straight away. We have spoken to the Chief Veterinary Officer, Dr. Nikhil Varshney, of the nearby veterinary hospital in this regard and he also confirmed no such incidents.

Our process effluent as a whole is being reused by us for preparation of slurry of cement & fly ash and is more economical to us than the use of fresh water. However, we have blocked the drain with cement. Picture of the same is attached as annexure-1.

U. P. Asbestos Ltd.
Village-Bishara, Tehsil-Dadri
Distt. Gautambudh Nagar-203007 U.P.

Ever since the unit was established, we have been giving sheets to the needy people of nearby areas for making their hutments and sheds for their cattle etc. The broken sheets found scattered outside all around were in fact those sheets which were given to them from time to time on their demand for making hutments and sheds for their cattle. However the scrap may have also come from the factory of the trial runs of the non-asbestos sheets. Out of this material about half the quantity has been given to the designated disposal facility. Manifest (Form No.10) pertaining to that material is being attached herewith as Annexure-2. Remaining material has been shifted inside the premises and stored under the shed made for that purpose having a caution sign. Photographs of the cleaned up area outside the premises where broken sheets found scattered and the shed inside the premises where the remaining material has been shifted from outside are enclosed herewith as Annexure 3.

The tractor trolley found parked near the premises loaded with hazardous material was in fact not ours nor the driver of the tractor was our employee directly or indirectly. Actually the tractor trolley was arranged by the complainant himself to make his complaint look authentic before the joint committee. The driver of the tractor trolley behaved and acted in the manner before the committee as was instructed by the complainant.

At the time of inspection broken sheet pieces & sludge were found kept at different places inside the premises. The reason that the shed under which hazardous material used to be kept was under repair. Within two three days of the inspection both the waste materials were shifted under the shed made for that purpose and the stock yard was thoroughly cleaned. Pictures of the cleaned up stock yard are attached as Annexure-4. This material would be gradually reused in the process after converting it in powder form with the aid of pulveriser. The sludge would also be reused in the process alongwith pulverized hard ground waste. Picture of the pulverizer is attached as Annexure 5. Form 3 could not be produced at the time of inspection as it was not being maintained but now from beginning of December the records are being maintained. Photo copies of the Form-3 for a month of December are attached as Annexure-6. As Form -4 is an annual return for generation, disposal, storage & reuse of hazardous material by the generator would be prepared & submitted by the end of June 2023.

U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadri
Distt. Gautambudh Nagar-203007 U.P.

Cont'd.....3

The flow meter is actually for ascertaining the quantity of effluent discharged outside the premises after treating the same in ETP. Since we are not discharging any effluent outside the premises as the same as a whole is being reused in the process for converting the raw material into slurry form, the flow meter and the V notch were not installed and since there was zero discharge outside the premises no log book was being maintained. We have now closed the drain permanently with cement hence, no flow meter and V notch is required to be put there. A flow meter has been installed on effluent recirculation pipeline and daily records of effluent recycled in the process would be maintained. Photographs of flow meter are attached as Annexure-7.

We have applied for the renewal of NOC for ground water extraction from ground water department and would submit the NOC as soon as the same is granted. Copy of the application attached as Annexure-8.

The personal protective equipment (PPEs) are now being given to everyone but only as per the requirement. The record of the same is now being maintained.

We will go for revision of our authorisation as suggested by the committee.

Month wise production from April 2022 to November 2022 is given below :

April 2022	3,818.10 MT
May 2022	3,795.15 MT
June 2022	3,912.82 MT
July 2022	1,300.14 MT
August 2022	211.66 MT
September 2022	5,855.77 MT.

U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadri
Distt. Gautambudh Nagar 203007 U.P.

Cont'd.....4

October 2022	6,821.63 MT
November 2022	4,265.15 MT

Till the month of June 2022 our production was within the permitted limit. In July the production was only 1,300.14 MT and in August 2022 it was merely 211.66 MT. The reason for producing more during the months from September to November was that our plant remained mostly shut during the month of July & August due to various labour issues hence, the pending orders could not be executed. Since our is a seasonal industry, if the orders could not be produced and executed in a time bound schedule the dealers would procure the material from somewhere else. This is why we had to accelerate our production but if we consider the average production during the eight months i.e. from the month of April to November the average per month production comes to 3,747.15MT which is 149.90MT per day. This is well below 160 MT per day.

In view of the above it is humbly requested to take a lenient view and pardon us. All the leftover discrepancies would be made good without delay. We assure you sir that in future there won't be any such recurrence.

Thanking you

U. P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadri
Distt. Gautambudh Nagar-203007 U.P

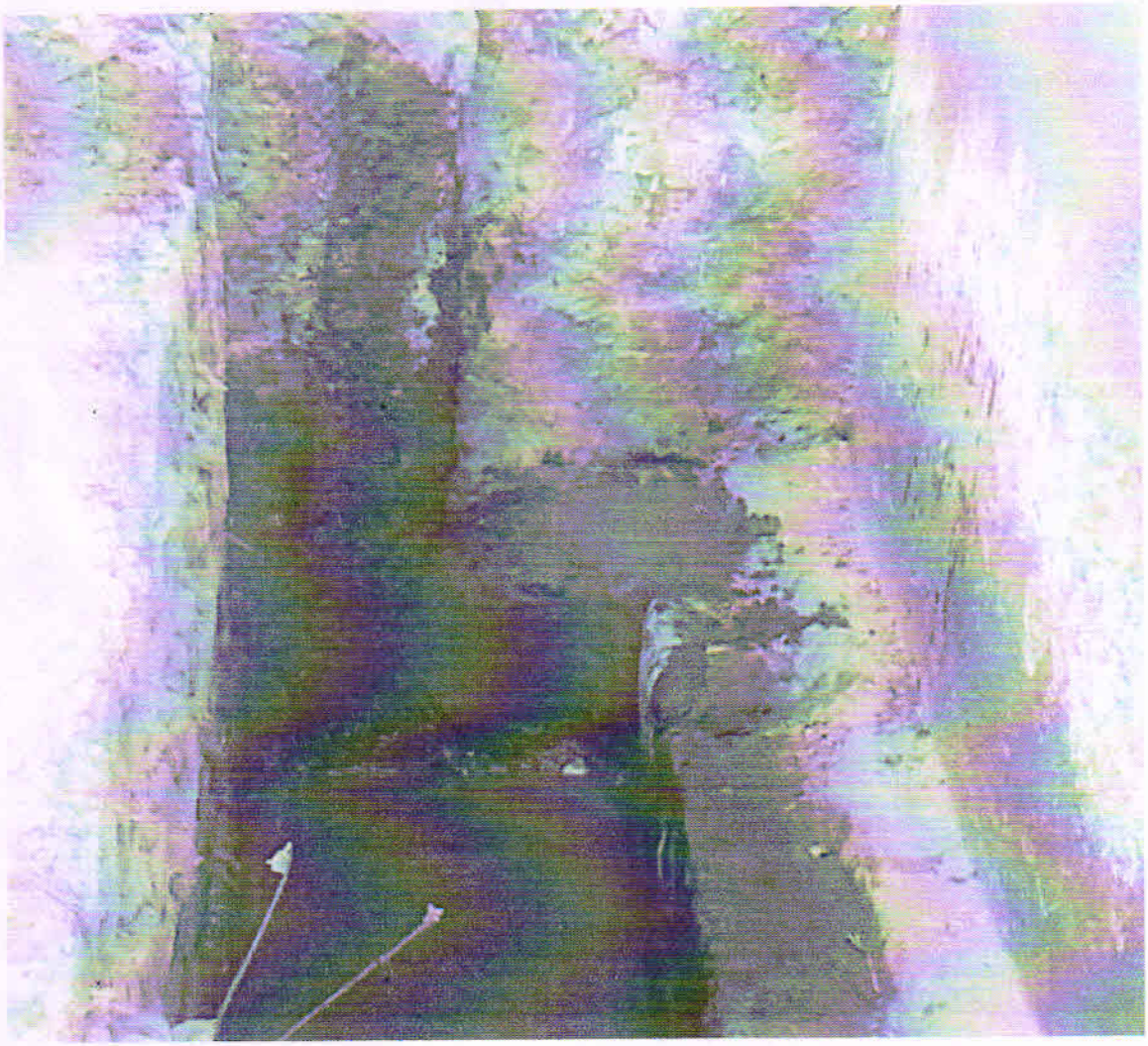
Yours faithfully
for U.P. Asbestos Limited

OCCUPIER

Encls.: As stated above

Cc to.: Regional Officer, U.P. Pollution Control Board, Greater Noida
District Magistrate, Gautam Budh Nagar

ANNEXURE - 1



Photograph of Blocked Drain

ANNEXURE - 2

FORM 10

[See rule 19 (3)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

S.No.: 68827

1 Occupier's Name & Mailing Address (including Phone No. and email)	[illegible] Village & P.O. Rasulpur NTPC Road, Distt. Hardoi Gaushan Distt. Hapur
2 Sender's Authorization No	
3 Manifest Document No	NRC(S) No. [illegible]
4 Transporter's Name & Address (including Phone No. and email)	[illegible]
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)
6 Transporter's Registration	
7 Vehicle Registration No.	UP [illegible]
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) RE E-18, Site-IV, Sahibabad Industrial Ar Ghaziabad, UP 201010 Tel 0120-416 e-mail:sales@bharatoil.com
CIN: U11201DL2007PLC160	
(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. :08874207664 e-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 072, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP, Tel : 0512-2285296 e-mail:sales@bharatoil.com
9 Receiver's Authorization No	(I) 1486/UPPCB/Ghaziabad(UPPCBRO)/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023
(ii) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	(iii) 1403/UPPCB/KanpurDehat(UPPCBRO)/HWM/KANPUR DEHAT/2018 Valid upto: 30/04/2023
10 Waste Description	A/C Cement Sheet (Broken Scrap)
11 Total Quantity No. of Containers	..... m³ or MT 19670 KG ..... Nos.
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seapage, use Washing soap at point of leak to stop its leakage.
14 SENDER'S CERTIFICATE Typed Name & Stamp : Signature :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked and labeled, and are in all respects in proper condition for transport by roa Month 12 Day 22 Year 2022
15 Transporter Acknowledgement of Receipt of Waste Typed Name & Stamp : Signature :	Month 12 Day 22 Year 2022
6 Receiver's Certificate for Receipt of Hazardous and other Waste Typed Name & Stamp : Signature :	Month 12 Day 24 Year 2022

FORM 10

[See rule 19(1)]

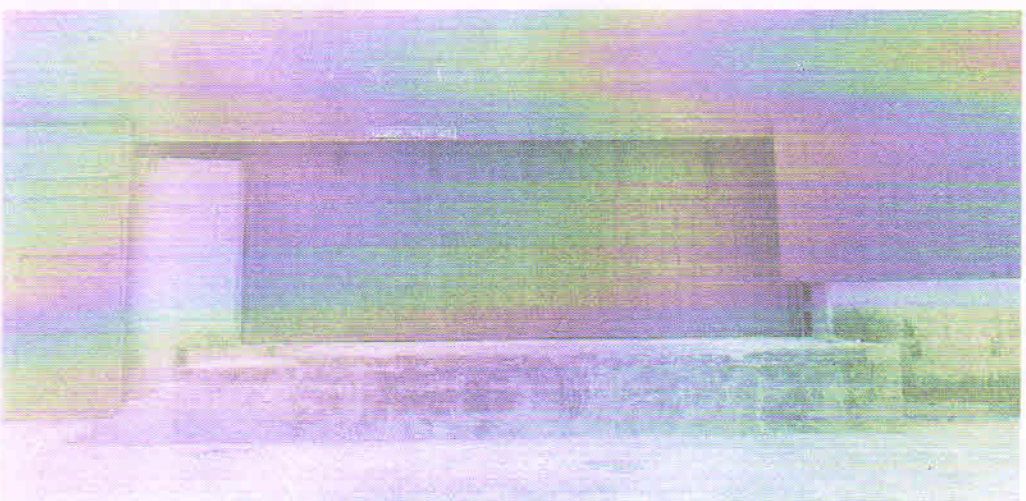
68828

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.:

1 Occupier's Name & Mailing Address (including Phone No. and email)	
2 Sender's Authorization No	
3 Manifest Document No.	
4 Transporter's Name & Address (including Phone No. and email)	
5 Type of Vehicle.	(Truck / Tanker / Special Vehicle)
6 Transporter's Registration	
7 Vehicle Registration No	UP 25
8 Receiver's Name & Mailing Address (including Phone No. and email) CIN-U11201DL2007PLC16	(I) BHARAT OIL COMPANY (I) REGI E-18, Site IV, Sahibabad Industrial Are Ghaziabad, UP 201010 Tel 0120 416 e-mail sales@bharatoil.com
	(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK, Tel. 08874207664 e-mail sales@bharatoil.com
	(III) BHARAT OIL & WASTE MANAGEME... Plot # 072, Sikandra Road, NH-2, Kuntha Village Tehsil Akbarpur, Kanpur Dehat, UP, Tel. 0512-2285296 e-mail sales@bharatoil.com
9 Receiver's Authorization No.	(I) 1485/UPPCB/Ghaziabad/UPPCBRO/HWM/GHAZIABAD/2018 Valid upto: 03/05/2023
(II) UEPPCB/HO/Con-B-84/2018/548 Valid upto: 31/03/2023	4611/1423/UPPCB/KanpurDehat/UPPCBRO/HWM/KANPUR DEHAT/2018 Valid upto:30/04/202
10 Waste Description	E.T.P SLUDGE
11 Total Quantity . No. of Containers	9880 kg ..... m³ or MT ..... Nos.
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seapage, use Washing soap at point of leak to stop its leakage.
14 SENDER'S CERTIFICATE Typed Name & Stamp : Signature :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed marked and labeled, and are in all respects in proper condition for transport by road Month 12 Day 22 Year 22
15 Transporter Acknowledgement of Receipt of Waste Typed Name & Stamp : Signature :	Month 12 Day 22 Year 22
16 Receiver's Certificate for Receipt of Hazardous and other Waste Typed Name & Stamp : Signature :	Month 12 Day 24 Year 2022

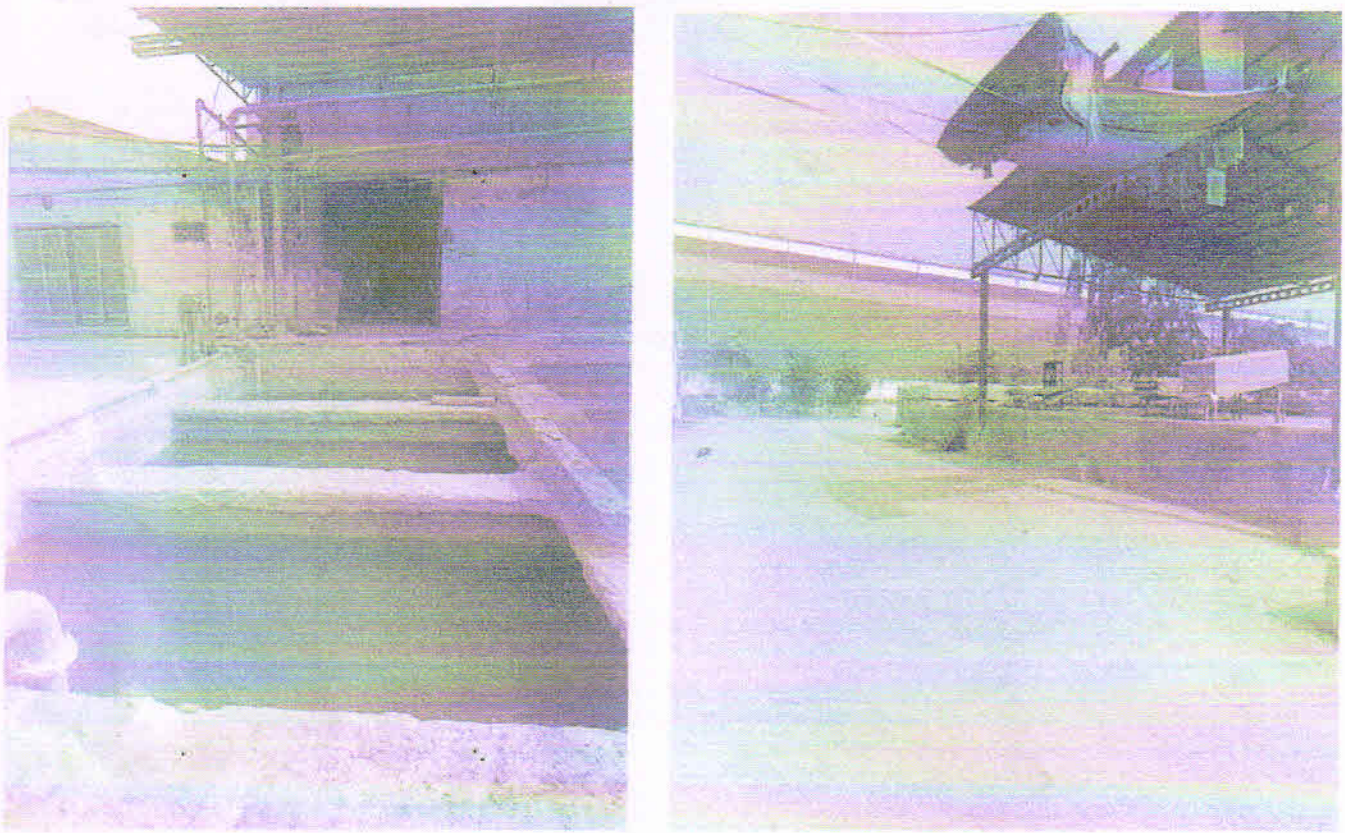
ANNEXURE - 3

Cleaned up area outside the premises where sheets were found scattered



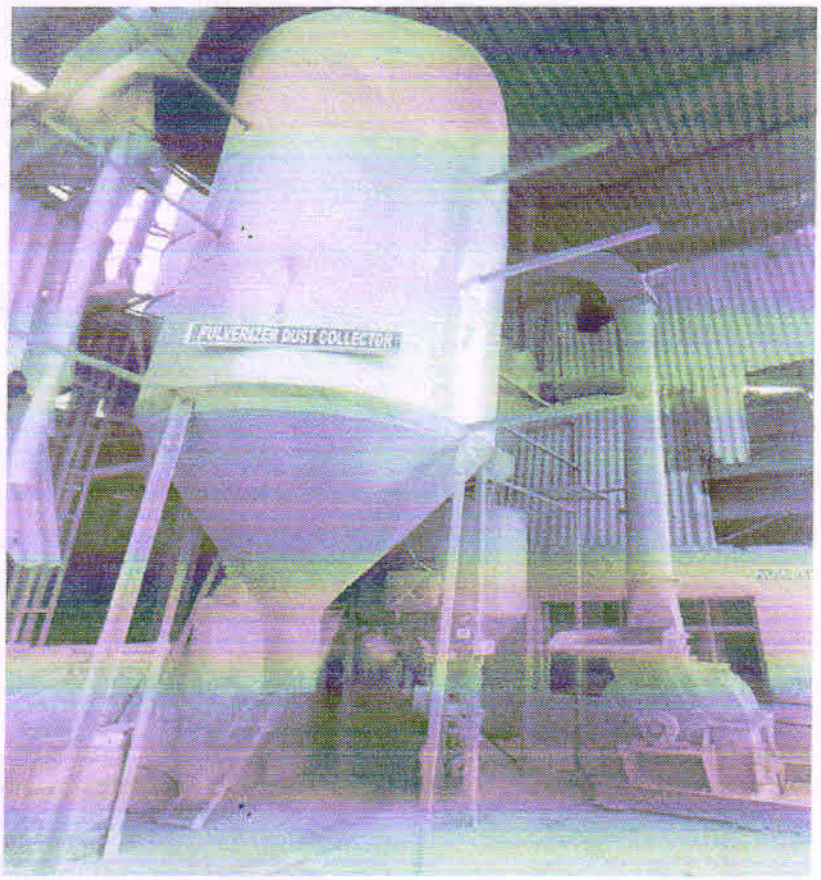
Shed inside the premises where the remaining sheets from outside have been shifted and stored

ANNEXURE-4



Cleaned up stock yard inside the premises where the material was found lying at the time of inspection

ANNEXURE - 5



PULVERIZER

ANNEXURE - 6

FORM – 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: UP Asbestos Ltd, Dadri
2. Date of issuance of authorisation and its reference number: 09 Sep 2022, 18289
3. Description of hazardous waste: Asbestos Residue & Chemical Sludge

Physical form with description	Chemical form	Total volume and weight (in kg.)
A.C. Cement Sheet	ETP Sludge	300 Kg

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
02/12 to 07/12	Covered Storage Yard	–	Reused

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
02/12 to 07/12	300-320 Kg	Pulverizer	240-250 Kg	60 Kg	80%

Place: DADRI

Date: 08/12/2022

Signature:

Designation:

U. P. Asbestos Ltd.
Village-Bisada, Tahsil-Dadri
Distt. Gautambudh Nagar-203001

FORM – 3

[See Rule 9(1)]

Format for maintaining records of hazardous waste at the facility

1. Name and address of the occupier or operator of a facility: UP Asbestos Ltd, DADRI
2. Date of issuance of authorisation and its reference number: 09 Sep 2022, 18289
3. Description of hazardous waste: Asbestos Residue & chemical sludge

Physical form with description	Chemical form	Total volume and weight (in kg.)
AC Cement Sheet	ETP sludge	300 Kg

4. Description of storage and treatment of hazardous waste:

Date	Method of storage of hazardous wastes	Date	Method of treatment of hazardous wastes
8/12 to 15/12	Covered storage Yard	-	Reused

5. Details of transportation of hazardous waste:

Name & address of consignee of package	Mode of packing/of the waste for transportation	Mode of transportation to site of disposal	Date of transportation

6. Details of disposal of hazardous waste:

Date of disposal	Concentration of hazardous material in the final waste form	Site of disposal (identify the location on the relevant layout drawing for reference)	Method of disposal	Persons involved in disposal

7. Data of environmental surveillance:

Date of measurement	Analysis of ground water			Analysis of soil samples			Analysis of air sampling		Analysis of any other samples (give details)
	Location of sampling	Depth of sampling	Data	Location of sampling	Depth of sampling	Data	Location of sampling	Data	

8. Details of the hazardous wastes reused and recycled:

Date	Total quantity of hazardous waste generated	Details of hazardous waste minimization activity	Material received	Final quantity of waste generated	Net reduction in waste generation quantity and percentage
8/12 to 15/12	450-470 kg	Pulverizer	350-360 kg	100 Kg	78%

Place: DADRI

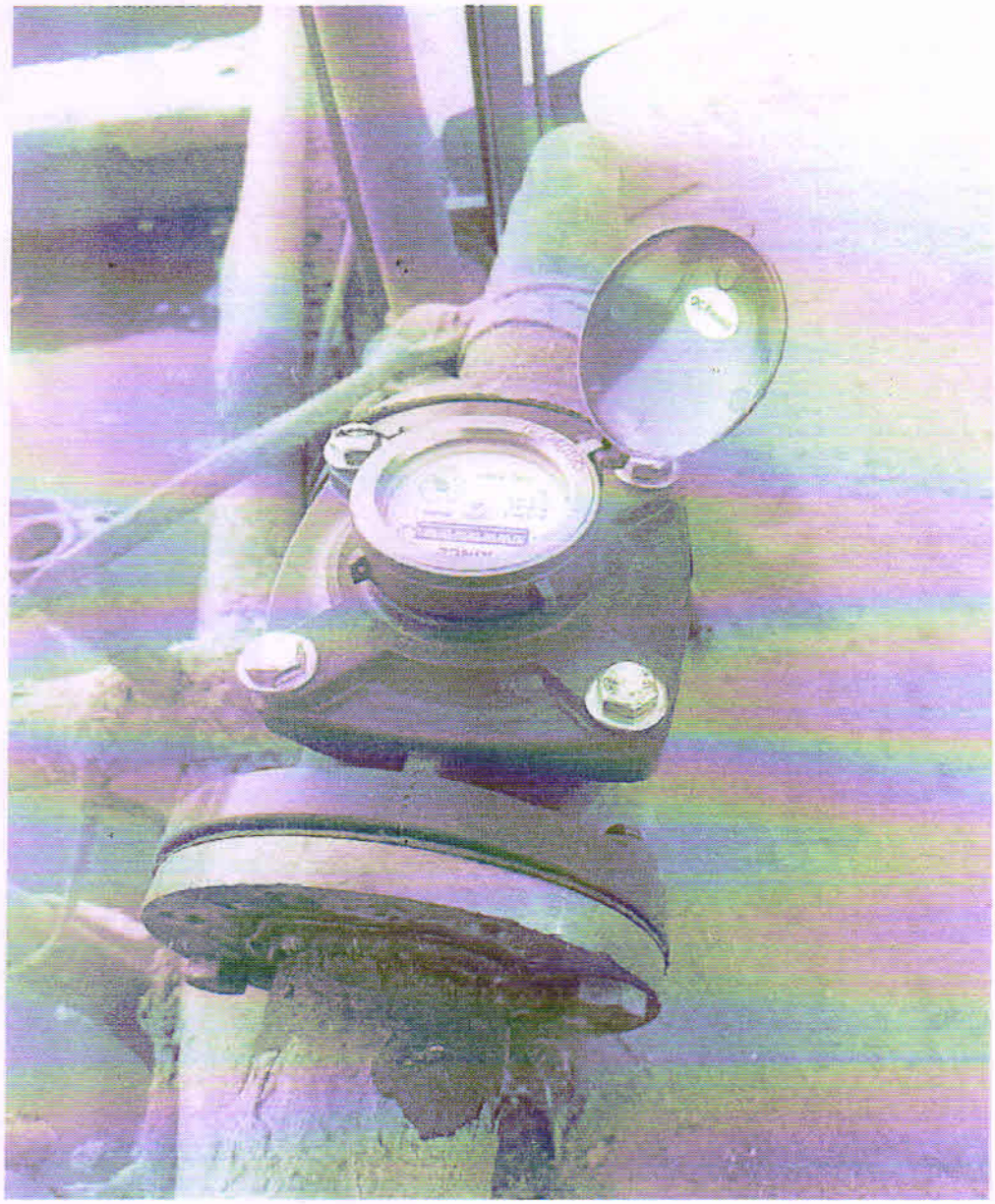
Date: 16/12/2022

Signature:

Designation:

U.P. Asbestos Ltd.
Village-Bishara, Tahsil-Dadri
Dist. Gautambudh Nagar-203007

ANNEXURE - 7



Flow meter installed on affluent re-circulation pipeline

ANNEXURE - 8

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 3 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवोनीकरण का आवेदन पत्र

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	**Application Number** आवेदन संख्या	GTBN1222RIN0421
Application Date आवेदन तिथि		24/12/2022	
Name of the Applicant आवेदक का नाम	SANDEEP GARG		
Mobile No. मोबाइल नंबर	9837024433	**Email ID.** ईमेल आईडी	smsncontinental@hotmail.com
Date of Birth जन्मतिथि	02/01/1967	**Gender** लैंग	Male
Nationality राष्ट्रीयता	Indian	**D as Address Proof** निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8891-8896-2051	**Uploaded Aadhaar Card** अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	116B, CHAPAL STREET, MEERUT CANTT, MEERUT, CANTT, UTTAR PRADESH-250001	**Locality/Village** मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	**State** राज्य	Uttar Pradesh

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District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	250001
Designation पद	Authorized Signatory	Company Name कंपनी का नाम	U.P. ASBESTOS LIMITED
Company Address कंपनी का पता	VILLAGE-BISHADA, NTPC ROAD DADRI , GAUTAM BUDH NAG	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddh Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	VILLAGE-BISHADA, NTPC ROAD DADRI	Municipality/Municipal Corporation नगर पालिक/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	GAUTAM BUDH NAGAR UTTAR PRADESH	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download		

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	31/10/2005	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	10		
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	150.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	2

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S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	42.00	12.00	150.00
2	42.00	54.00	12.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	60.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)	2.50		

Details of Existing Pumping Device वेद्यमान पंपिंग उपकरण का वेवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m^3/hr) पंप क्षमता (m^3/hr)	10.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	3.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	45.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	31/10/2005

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial		
Annual Running Hours वार्षिक उपयोग (घंटे में)	0.00	Annual Days वार्षिक उपयोग (दिनों में)	300
Daily Running Hours दैनिक उपयोग (घंटे में)	0.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	ETP	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes

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Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	45.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A

Maximum Allowable Annual Extraction of Ground Water: 0

Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. Download

10 रुपये के न्यायिकेतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।

Does industry come under MSME ?
क्या उद्योग MSME के अंतर्गत आता है ? No

NOC Issued By:
अनापत्ति प्रमाण पत्र (द्वारा निर्गत)

Central Ground Water Authority
केन्द्रीय भूगर्भ जल प्राधिकरण Yes

Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/4463	Issue Date निर्गमन तिथि	07/12/2018
Expiry Date अंतिम तिथि	29/11/2020	Upload Certificate प्रमाणपत्र अपलोड करें	Download
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No

When N.O.C. is not valid at the date of filling the application
जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है

Date of Expiry of N.O.C	29/11/2020	Date of filling application for renewal	23/12/2022
Any clarification Report		Reason For Pendency	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m^3/day	Download	Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m^3/day	Download

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Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs	Download
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.	Download		
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	Statutory Requirement of obtaining Permission to draw groundwater	Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done	Download
Against Case	No		

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Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा'

I Agree/मैं सहमत हूं

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c)
- (d) Affidavit referred to in item no. 5.
- (e) Affidavit referred to in item no. 7.
- (f) Copy of N.O.C. as referred in item no.3.
- Additional Documents to be submitted with the application
- (I) For Industrial User;
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m^3/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m^3/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- (II) For Commercial User:
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- 7. The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

Annexure-09

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD
पंजीकृत

संदर्भ सं0
Ref.No. H-87510 /सी–1/जल/एन0जी0टी0–164/2023

दिनॉक
Date 19-01-23

सेवा में,

मैसर्स यू0पी0 एसबेस्ट्स लि0,
ग्राम एवं पोस्ट बिसहड़ा, एन0टी0पी0सी0 रोड, दादरी,
ग्रेटर नोएडा, जनपद– गौतमबुद्ध नगर।

महोदय,

मै0 यू0पी0एसबेस्ट्स लि0, ग्राम एवं पोस्ट बिसहड़ा, एन0टी0पी0सी0 रोड, दादरी, ग्रेटर नोएडा, गौतमबुद्ध नगर को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा–33ए सपठित धारा 27(2) के अन्तर्गत अन्तर्गत बोर्ड के पत्रांक–एच 85421/एन0जी0टी0–164/का0ब0नो0/2022, दिनांक 10.12 2022 द्वारा कारण बताओ नोटिस जारी किया गया था।

क्षेत्रीय कार्यालय, ग्रेटर नोयडा के अधिकारी द्वारा कारण बताओ नोटिस के परिपेक्ष्य में उद्योग का निरीक्षण दिनांक 15.01.2023 को किया गया था। निरीक्षण आख्या के अनुसार उद्योग द्वारा फ्लो मीटर/वी नॉच एवं वाटर फ्लो मीटर स्थापित कर लिया गया है तथा क्षेत्रीय कार्यालय के पत्रांक–1399/ सी/यू–30/2022–23, दिनांक 16.01.23 द्वारा कारण बताओ नोटिस के परिपेक्ष्य में रू0 7,03,125/– (रूपये सात लाख तीन हजार एक सौ पच्चीस मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गई है।

उपरोक्त परिपेक्ष्य में सक्षम अधिकारी के अनुमोदनोपरान्त निर्गत कारण बताओ नोटिस के परिपेक्ष्य में उद्योग के विरूद्व रू0 7,03,125/– (रूपये सात लाख तीन हजार एक सौ पच्चीस मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है। उक्त के अनुक्रम में आपको निर्देशित किया जाता है कि अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि बोर्ड के यूनियन बैंक आफ इण्डिया, विभूति खण्ड खण्ड गोमती नगर, लखनऊ स्थित बैंक के खाता सं0–701502010002104 आईएफएससी कोड–UBIN0570150 में 15 दिन के अन्दर जमा कराया जाये। निर्धारित समयावधि में पर्यावरणीय क्षतिपूर्ति जमा नहीं करने की स्थिति में उद्योग के विरूद्व कारण बताओं नोटिस पत्रांक–एच 85421/एन0जी0टी0–164/का0ब0नो0/2022, दिनांक 10.12 2022 के निर्देशों की पुष्टि की जा सकती है।

सक्षम अधिकारी की अनुमति से निर्गत

मुख्य पर्यावरण अधिकारी(वृत्त–1)

प्रतिलिपि –क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी(वृत्त–1)

टी.सी.–12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ – 226 010
दूरभाष : 0522–2720828, 2720831,
ई–मेल : info@uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar,
Lucknow : 226010
Phone : 0522-2720828, 2720831
email : info@uppcb.com

Annexure-10

U.P. Asbestos Ltd.

Village & P.O. Bishara - 201 008, Tehsil - Dadri, Distt. Gautam Budh Nagar Via (Ghaziabad) U.P.
Fax No. (0120) 2666862 Phone (0120) 3211134, 3217451, 3217452, 3217453, 3217454, 3217456

Our ref.:
20th January 2023

The Chief Environment Officer, Circle – 1
Head Office, UPPCB
TC-12V, Vibhuti Khand
Gomti Nagar
Lucknow 226 010

Subject: Regarding Environmental Compensation imposed on us.
Your ref.: Your letter ref. No. H-87510/C-1/Water/NGT-164/2023 dated 19.01.23

Respected Sir

This refers to your captioned letter.

As required, we have today paid Rs.7,03,125/- (Rupees seven lac three thousand one hundred and twenty only) in board's account no. 701502010002104, IFSC code-UBIN0570150 with Union Bank of India vide RTGSICICR52023011900855341/UBIN0570150 UTTAR PRADESH POLLUTION CONTROL towards Environment Compensation imposed on us.

Since we have paid the requisite EC imposed on us and have also made good all the discrepancies mentioned in the show cause notice no.H85421/C-1/Water/NGT-164/KBN/2022 dated 10.12.2022, we would request your goodself to kindly revoke the show cause notice issued to us.

We give compliance assurance for the future hence, be given a chance to prove ourselves.

Thanking you

Yours faithfully
FOR U.P.ASBESTOS LTD.

U. P. ASBESTOS LTD.
Village-Bishara Tehsil-Dadri
Distt. Gautambudh Nagar (U.P.)
TIN No. 09750100050

OCCUPIER

ENVIRONMENTAL MONITORING REPORT

of

M/s U. P. ASBESTOS LIMITED

Dadri Unit

Distt. Gautam Budh Nagar (U.P.)

for

March 2023

Prepared by :

ecoMen

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow 226 024 (U.P.)
Phone No.: (91-522) 4079201/ 2746282
E-mail : contactus@ecomen.in
Website : ecomen.in

ecoMen LABORATORIES PVT LTD.

ECOMEN LABORATORIES PVT. LTD.
Second Floor Hall, House No. B-1/8, Sector H, Aliganj, Lucknow - 226 024
Phone No. : 0522 - 4079201/2746282
E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601,GSTIN : 09AAACE6076H1ZI

TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008768F
		Test Report No.	ECO/LAB/AA/1034/8768/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Main Gate
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.00 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/8768/03/2023
	Humidity: 56 %		
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Particulate Matter (PM_{10}) µg/m^3	IS:5182(Part-23)	2-1000	82.61	100
2.	Particulate Matter ($PM_{2.5}$) µg/m^3	IS:5182(Part-24)	2-100	36.94	60
3.	Sulphur Di-Oxide (SO_2) µg/m^3	IS:5182 (Part-2)	5-200	19.06	80
4.	Nitrogen Di-Oxide (NO_2) µg/m^3	IS:5182 (Part-6)	5-200	27.34	80
5.	Ammonia (NH_3)µg/m^3	IS 5182:Part 25:2018	2-700	12.94	400
6.	Ozone(O_3) µg/m^3	IS 5182:Part 9:2019	2-200	10.73	180
7.	Lead(Pb) µg/m^3	IS 5182:Part 22:2019	1-100	<1.0	1.0
8.	Arsenic (As) ng/m^3	Lab SOP No.26	1-100	<1.0	06
9.	Nickel(Ni) ng/m^3	IS 5182:Part 26:2020	1-100	<1.0	20

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

ECOMEN LABORATORIES PVT. LTD.
Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024
Phone No. : 0522 - 4079201/2746282
E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI
An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AA/1034/8768/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Main Gate
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.00 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8768/03/2023
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Carbon mono-oxides as CO (mg/m^3)	IS:5182 (Part-10)	0.2-10	0.68	04
2.	C_6H_6 ($\mu g/m^3$)	IS:5182(Part-11)	0.01-100	<0.01	05
3.	BaP (ng/m^3)	IS:5182(Part-12)	0.01-100	<0.01	01

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

ecoMen
LABORATORIES PVT LTD.

ECOMEN LABORATORIES PVT. LTD.
Second Floor Hall, House No. B-1/8, Sector H, Aliganj, Lucknow - 226 024
Phone No. : 0522 - 4079201/2746282
E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601,GSTIN : 09AAACE6076H1ZI

TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008769F
		Test Report No.	ECO/LAB/AA/1034/8769/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Loading Area
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8769/03/2023
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Particulate Matter (PM_{10}) µg/m^3	IS:5182(Part-23)	2-1000	74.58	100
2.	Particulate Matter ($PM_{2.5}$) µg/m^3	IS:5182(Part-24)	2-100	32.95	60
3.	Sulphur Di-Oxide (SO_2) µg/m^3	IS:5182 (Part-2)	5-200	15.30	80
4.	Nitrogen Di-Oxide (NO_2) µg/m^3	IS:5182 (Part-6)	5-200	23.79	80
5.	Ammonia (NH_3)µg/m^3	IS 5182:Part 25:2018	2-700	8.43	400
6.	Ozone(O_3) µg/m^3	IS 5182:Part 9:2019	2-200	6.73	180
7.	Lead(Pb) µg/m^3	IS 5182:Part 22:2019	1-100	<1.0	1.0
8.	Arsenic (As) ng/m^3	Lab SOP No.26	1-100	<1.0	06
9.	Nickel(Ni) ng/m^3	IS 5182:Part26:2020	1-100	<1.0	20

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

ECOMEN LABORATORIES PVT. LTD.
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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

ecoMen LABORATORIES PVT LTD.

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AA/1034/8769/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Loading Area
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8769/03/2023
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Carbon mono-oxides as CO (mg/m^3)	IS:5182 (Part-10)	0.2-10	0.53	04
2.	C_6H_6 ($\mu g/m^3$)	IS:5182(Part-11)	0.01-100	<0.01	05
3.	BaP (ng/m^3)	IS:5182(Part-12)	0.01-100	<0.01	01

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008771F
		Test Report No.	ECO/LAB/AA/1034/8771/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Administration Block
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.40 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/8771/03/2023
	Humidity: 56 %		
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Particulate Matter (PM_{10}) µg/m^3	IS:5182(Part-23)	2-1000	71.13	100
2.	Particulate Matter ($PM_{2.5}$) µg/m^3	IS:5182(Part-24)	2-100	31.43	60
3.	Sulphur Di-Oxide (SO_2) µg/m^3	IS:5182 (Part-2)	5-200	14.59	80
4.	Nitrogen Di-Oxide (NO_2) µg/m^3	IS:5182 (Part-6)	5-200	22.69	80
5.	Ammonia (NH_3)µg/m^3	IS 5182:Part 25:2018	2-700	8.04	400
6.	Ozone(O_3) µg/m^3	IS 5182:Part 9:2019	2-200	6.42	180
7.	Lead(Pb) µg/m^3	IS 5182:Part 22:2019	1-100	<1.0	1.0
8.	Arsenic (As) ng/m^3	Lab SOP No.26	1-100	<1.0	06
9.	Nickel(Ni) ng/m^3	IS 5182:Part 26:2020	1-100	<1.0	20

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

Ecomen Laboratories Pvt. Ltd.
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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AA/1034/8771/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Administration Block
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.40 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/8771/03/2023
	Humidity: 56 %		
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Carbon mono-oxides as CO (mg/m^3)	IS:5182 (Part-10)	0.2-10	0.50	04
2.	C_6H_6 ($\mu g/m^3$)	IS:5182(Part-11)	0.01-100	<0.01	05
3.	BaP (ng/m^3)	IS:5182(Part-12)	0.01-100	<0.01	01

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008770F
		Test Report No.	ECO/LAB/AA/1034/8770/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Hazardous Waste Storage Area
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.10 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8770/03/2023
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Particulate Matter (PM_{10}) µg/m^3	IS:5182(Part-23)	2-1000	81.81	100
2.	Particulate Matter ($PM_{2.5}$) µg/m^3	IS:5182(Part-24)	2-100	36.58	60
3.	Sulphur Di-Oxide (SO_2) µg/m^3	IS:5182 (Part-2)	5-200	18.87	80
4.	Nitrogen Di-Oxide (NO_2) µg/m^3	IS:5182 (Part-6)	5-200	27.08	80
5.	Ammonia (NH_3)µg/m^3	IS 5182:Part 25:2018	2-700	12.82	400
6.	Ozone(O_3) µg/m^3	IS 5182:Part 9:2019	2-200	10.62	180
7.	Lead(Pb) µg/m^3	IS 5182:Part 22:2019	1-100	<1.0	1.0
8.	Arsenic (As) ng/m^3	Lab SOP No.26	1-100	<1.0	06
9.	Nickel(Ni) ng/m^3	IS 5182:Part26:2020	1-100	<1.0	20

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

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----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AA/1034/8770/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	1034	Name of Location	Near Hazardous Waste Storage Area
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	17.08.2023 to 18.03.2023	Time of Sample Collection	10.10 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	-
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8770/03/2023
Instrument used and Cal. status	RDS & FDS CAL. Due on 01.06.2023		

S. No.	TEST PARAMETERS	PROTOCOL	DETECTION RANGE	RESULTS	Limit as per National Ambient Air Quality Standards
1.	Carbon mono-oxides as CO (mg/m^3)	IS:5182 (Part-10)	0.2-10	0.65	04
2.	C_6H_6 ($\mu g/m^3$)	IS:5182(Part-11)	0.01-100	<0.01	05
3.	BaP (ng/m^3)	IS:5182(Part-12)	0.01-100	<0.01	01

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per NAAQMS Guidelines.

Note:

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----End of Report----

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008774F
		Test Report No.	ECO/LAB/AA/1034/8774/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	1034	Name of Location	Near BOD Plant -I
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8774/03/2023
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No	Locations	Asbestos Fiber Count (Fibers/cc)	Maximum allowable Limit (Fibers/cc)
1.	Near BOD Plant -I	0.056	0.1

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per OSHA Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

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Quality Manager
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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008775F
		Test Report No.	ECO/LAB/AA/1034/8775/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	1034	Name of Location	Scrubber Milling Section
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	11.20 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8775/03/2023
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No	Locations	Asbestos Fiber Count (Fibers/cc)	Maximum allowable Limit (Fibers/cc)
1.	Scrubber Milling Section	0.060	0.1

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per OSHA Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

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Quality Manager

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/13

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/WN/1034/8773/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	DG Noise		
Sample Registration No.	1034	Name of Location	DG Set-750 KVA
Sampling Method	IS 9989:1981:2008	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	-
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	Hourly
Environmental Condition	Temperature: 25±2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8773/03/2023
Instrument Name & Lab ID	SLM	SLM Envirotech cal. Due on 25.08.2023	

S. No.	Location	Capacity of DG Set	Time	Noise (Leq) value in dB(A)	Noise Standard dB(A)
1.0	D.G. Close Condition with Aquastic Enclosure	750 KVA	11:30 A.M.	54.14	75
2.0	D.G. Running Condition without Aquastic Enclosure		12.55 P.M.	78.45	

Note: The Environment (Protection) Second Amendment Rules, 2002 notified vide Notification G.S.R.371 (E), dated 17.5.2002

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008776F
		Test Report No.	ECO/LAB/AA/1034/8776/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	1034	Name of Location	Cement Feeding Through Silo
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8776/03/2023
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No.	Location	Pollutant Concentration (mg/m^3)	Standards as per Factory Act 1948 (Section 41-F)
1	Cement Feeding Through Silo	8.18	10.0

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per Factory Act 1948 Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/10

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008776F
		Test Report No.	ECO/LAB/AA/1034/8776/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Work Area Air Sample		
Sample Registration No.	1034	Name of Location	Milling Area Plant-I
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	10.30 AM
Date of Sample Received	20.03.2023	Time of Sample Received	6.30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	8 hourly
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8776/03/2023
Instrument used and Cal. status	Personal Sampler (Ecotech 12-D-09) (Due Date of Cal.12.08.2023)		

S. No.	Location	Pollutant Concentration (mg/m^3)	Standards as per Factory Act 1948 (Section 41-F)
1	Milling Area Plant-I	9.32	10.0

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per Factory Act 1948 Guidelines.

Note:

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----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	ULR No.	TC953923000008772F
		Test Report No.	ECO/LAB/AS/1034/8772/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Stack Emission		
Sample Registration No.	1034	Name of Location	DG Set-750 KVA
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	12:30 PM
Date of Sample Received	20.03.2023	Time of Sample Received	6:30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	88.0 min
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8772/03/2023
Instrument used and Cal. status	Stack Kit	ECO/STACK/04 (Cal. Due on 01.06.2023)	

Stack Details			
I) Above the Ground Level(m)	11.50	Ambient Temperature (°C)	22.00
II)Above the Platform(m)	4.0		
Material of Stack	MS	Stack Temperature (°C)	198.0
Stack Attached	DG Set-750 KVA	Inside Diameter of Stack at sampling port (m)	0.20
Capacity of DG Set	750 KVA	Cross Sectional Area of Stack (M^2)	0.0314
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	11.44
Type of Fuel Used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.189
Fuel Consumption(L/hr.)	80.0	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	Gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.063	0.2
2.	Sulphur Dioxide (SO_2)	Gm/Kw-hr	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	0.032	-
3.	Nitrogen Oxides (NOx)	Gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	0.074	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	Gm/Kw-hr	IS:13270	0.2-90	1.08	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024

ECOMEN LABORATORIES PVT. LTD.
612
Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024
Phone No. : 0522 - 4079201/2746282
E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI
An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	U.P Asbestos Limited. Village & P.O.–Bishara, Tehsil Dadri, Distt. Gautam Budh Nagar (U.P.)	Test Report No.	ECO/LAB/AS/1034/8772/03/2023
		Issue Date of Test Report	23.03.2023
Type of Sample	Stack Emission		
Sample Registration No.	1034	Name of Location	DG Set-750 KVA
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	18.03.2023	Time of Sample Collection	12:30 PM
Date of Sample Received	20.03.2023	Time of Sample Received	6:30 PM
Start Date of Analysis	20.03.2023	End Date of Analysis	23.03.2023
Weather Condition	Cloudy	Sampling Duration	88.0 min
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 56 %	Sample ID Code	ECO/LAB/8772/03/2023
Instrument used and Cal. status	Stack Kit	ECO/STACK/04 (Cal. Due on 01.06.2023)	

Stack Details			
I) Above the Ground Level(m)	11.50	Ambient Temperature (°C)	22.00
II)Above the Platform(m)	4.0		
Material of Stack	MS	Stack Temperature (°C)	198.0
Stack Attached	DG Set-750 KVA	Inside Diameter of Stack at sampling port (m)	0.20
Capacity of DG Set	750 KVA	Cross Sectional Area of Stack (M^2)	0.0314
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	11.44
Type of Fuel Used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.189
Fuel Consumption(L/hr.)	80.0	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration	Limit as per EC issued by MoEF& CC
1.	Hydrocarbon (HC)	Gm/Kw-hr	IS-13270	0.2-90	0.30	4.0 (NOx+HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager

Authorized By

Quality Manager

Ecomen Laboratories Pvt. Ltd.
Second Floor Hall, House No. B-1/8,
Sector-H, Aliganj, Lucknow-226024


613
Legend
Annexure-12
Feature 1
Mahi warehousing LLP
Route
U.P.Asbestos Ltd
Untitled Path
Safexpress Pvt. Ltd
U.P.Asbestos Ltd
Mahi warehousing LLP
Smsn continental private limited
Google Earth
Image © 2023 Maxar Technologies
N
300 ft

Annexure-13

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (B)

[See rule 14(1)]

APPLICATION FOR RENEWAL OF NO-OBJECTION CERTIFICATE FOR SINKING OF WELL FOR ANY COMMERCIAL OR INDUSTRIAL OR INFRASTRUCTURAL OR BULK USER IN NOTIFIED AND NON-NOTIFIED AREA

अनापत्ति प्रमाण पत्र के नवीनीकरण का आवेदन पत्र

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN1222RIN0421
Application Date आवेदन तिथि		24/12/2022	
Name of the Applicant आवेदक का नाम	SANDEEP GARG		
Mobile No. मोबाइल नंबर	9837024433	Email ID. ईमेल आईडी	smsncontinental@hotmail.com
Date of Birth जन्मतिथि	02/01/1967	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	D as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8891-8896-2051	Jploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	116B, CHAPAL STREET, MEERUT CANTT, MEERUT, CANTT, UTTAR PRADESH-250001	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	State राज्य	Uttar Pradesh

District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	250001
Designation पद	Authorized Signatory	Company Name कंपनी का नाम	U.P. ASBESTOS LIMITED
Company Address कंपनी का पता	VILLAGE-BISHADA, NTPC ROAD DADRI , GAUTAM BUDH NAG	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddh Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	VILLAGE-BISHADA, NTPC ROAD DADRI	Municipality/Municipal Corporation नगर पालिक/नगर निगम	No
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	GAUTAM BUDH NAGAR UTTAR PRADESH	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Uploaded Google / Toposheet Map अपलोड किया गया कूप का गूगल / टोपोशीट मैप	Download		

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	31/10/2005	Type of Well कूप का प्रकार	Tube Well/Boring
Discharge of Tube Well (cum./hr) ट्यूबवेल का निर्वहन (cum./hr)	10		
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	150.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	2

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	42.00	12.00	150.00
2	42.00	54.00	12.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	60.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Ground Water Level (In meter) भूजल स्तर (मीटर में)	2.50		

Details of Existing Pumping Device वेद्यमान पंपिंग उपकरण का वेवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m^3/hr) पंप क्षमता (m^3/hr)	10.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	3.00	Length of Suction Pipe (In meter) सक्शन पाइप की लंबाई (मीटर में)	45.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	31/10/2005

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial		
Annual Running Hours वार्षिक उपयोग (घंटे में)	0.00	Annual Days वार्षिक उपयोग (दिनों में)	300
Daily Running Hours दैनिक उपयोग (घंटे में)	0.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	ETP	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes

Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)	45.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	N/A

Maximum Allowable Annual Extraction of Ground Water: 0

Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done. Download

10 रुपये के न्यायिकेतर स्टाम्प पेपर पर शपथ पत्र प्रस्तुत करने के निर्देश दिये जाते हैं जिसपर यह उल्लिखित हो कि अनापत्ति प्रमाणपत्र प्राप्त करने हेतु भरे गए आवेदन पत्र पर प्रदान की गई जानकारी के विरुद्ध आवेदक द्वारा कूप में किसी प्रकार के बदलाव/परिवर्तन नहीं किए जाएंगे।।

Does industry come under MSME ?
क्या उद्योग MSME के अंतर्गत आता है ? No

NOC Issued By:
अनापत्ति प्रमाण पत्र (द्वारा निर्गत)

Central Ground Water Authority
केन्द्रीय भूगर्भ जल प्राधिकरण Yes

Certificate Number प्रमाणपत्र संख्या	CGWA/NOC/IND/ORIG/2018/4463	Issue Date निर्गमन तिथि	07/12/2018
Expiry Date अंतिम तिथि	29/11/2020	Upload Certificate प्रमाणपत्र अपलोड करें	Download

Ground Water Department Uttar Pradesh
भूगर्भ जल विभाग उत्तर प्रदेश सरकार No

When N.O.C. is not valid at the date of filling the application
जब अनापत्ति प्रमाण पत्र आवेदन भरने की तिथि में मान्य नहीं है

Date of Expiry of N.O.C	29/11/2020	Date of filling application for renewal	23/12/2022
Any clarification Report		Reason For Pendency	
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m^3/day	Download	Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m^3/day	Download

Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs	Download
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.	Download		
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारंण	Statutory Requirement of obtaining Permission to draw groundwater	Affidavit on non judicial stamp paper of Rs, 10 that no alteration/ modification of well against the details submitted at the time of filling up application for grant of N.O.C. will be done	Download
Against Case	No		

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य है | मैं जानता हूँ कि यदि जाच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/मैं सहमत हूं

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application.
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a). (b)and(c)
- (d) Affidavit referred to in item no. 5.
- (e) Affidavit referred to in item no. 7.
- (f) Copy of N.O.C. as referred in item no.3.
- Additional Documents to be submitted with the application
- (I) For Industrial User;
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m^3/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m^3/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- (II) For Commercial User:
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- 7. The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

Annexure-14

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No.B-29012/ESS(CPA)/2015-16/ March 07, 2016

To

The Chairman
All the State Pollution Control Boards / Pollution Control Committees
(List Attached)

SUB: MODIFIED DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS UNDER RED / ORANGE / GREEN / WHITE CATEGORIES.

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs /PCCs were following different criteria for classification of industrial sectors under Red/Orange/ Green category and that classification was being used by the SPCBs/PCCs for grant of consents to industries and for Inventorization / surveillance of industries.

WHEREAS, the issue regarding classification of industries was deliberated upon in the 56th Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held on August 31, 2010 and a working group comprising of representatives from SPCBs & CPCB was constituted to prepare a consolidated list of industrial sectors falling under Red/Orange/Green category to bring uniformity in classification of industrial sectors across the country;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032
दूरभाष/Tel. : 43102030, फैक्स/Fax : 22305793, 22307078, 22307079, 22301932, 22304948
ई-मेल/e-mail : cpcb@nic.in वेबसाईट/Website : www.cpcb.nic.in

WHEREAS, the report prepared by the Working Group was discussed in the 57th Conference of Chairmen & Member Secretaries of CPCB& SPCBs/PCCs held in Delhi on September 15, 2011, wherein some modifications were proposed;

WHEREAS, the final report of the working group was prepared, incorporating the suggestions/observations made in the 57th Conference of Chairmen and Member Secretaries of CPCB & SPCBs/PCCs and in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water Act, 1974, following directions were issued for compliance to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, orange and green as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green':

a). To maintain uniformity in categorization of industries under Red/ Orange/Green category, the SPCBs /PCCs shall adopt the list as finalized by CPCB based on the recommendations of that Working Group for grant of Consent, inventorization of industries under Red, Orange and Green categories and other related activities.

(b). The SPCBs/PCCs shall revise the list of Red, Orange and Green categories of industries operating in their jurisdiction based on the criteria specified in the final report of that Working Group and submit the same to CPCB within 90 days in hard copy as well as soft copy;

WHEREAS, later-on, it was observed that the process of categorization thus far was primarily based on the size of the industries and consumption of resources and pollution due to discharge of emissions and effluents and its likely impact on health was not considered as primary criteria;

WHEREAS, there have been proposals from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more pragmatic manner. The issue was discussed during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and also during the Conference of the Chairmen and Member Secretaries of CPCB and SPCBs/PCCs held in New Delhi on April 08, 2015. Accordingly, a 'Working Group' comprising of the Members from Central Pollution Control Board and State Pollution Control Boards representing the States of Andhra Pradesh, Punjab, Tamilnadu, West Bengal, Madhya Pradesh and Maharashtra, was constituted to revisit the criteria of categorization of industries and suggest rationale based on pollution potential for categorization of industrial sectors and adopting it for implementation of pollution control plan;

WHEREAS, the Working Group has developed the criteria of categorization of industrial sectors based on the concept of Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control

of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index (PI) of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector;

WHEREAS , based on the series of consultations with SPCBs, different Government / Non-government Institutions including industries and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors has been finalized:

- Industrial Sectors having Pollution Index score of 60 and above - Red category
- Industrial Sectors having Pollution Index score of 41 to 59 -Orange category
- Industrial Sectors having Pollution Index score of 21 to 40 -Green category
- Industrial Sectors having Pollution Index score incl. & upto 20 -White category

WHEREAS, based on the revised criteria, the 'Final Report on Revised Categorization of Industrial Sectors under Red/Orange/Green/White' has been evolved. The 'Categorization' is based on the relative pollution potential of the industrial sectors and grouping of the industrial sectors based on the use of raw materials, manufacturing process adopted and pollutants likely to be generated;

WHEREAS, based on relative Pollution Index, the number of industries in various categories are as under :

i. The Red category of industrial sectors: 60
ii. The Orange category of industrial sectors: 83
iii. The Green category of industrial sectors: 63 and
iv. The Newly introduced White category: 36

WHEREAS, there shall be no necessity of obtaining the Consent to Operate" for White category of industries and an intimation to concerned SPCB / PCC shall suffice;

WHEREAS, the purpose of categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants.

WHEREAS the new categorization system shall also facilitate in self-assessment by industries;

Now, therefore, in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act , 1981 the earlier Directions issued in June 2012 in the context of categorisation of industries as Red, Orange & Green are withdrawn with immediate effect and following **'Directions'** are hereby issued for compliance by all SPCBs and PCCs :

1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively, in the 'Final Report' as attached herewith immediately.
2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.

4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange ,Green and White categories. Siting of industries shall be only in conforming areas. SPCBs / PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.

5. That the SPCBs and PCCs shall revise /prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.

6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan /finance or bank proceedings.

7. That any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB /PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the 'Action Taken Report' in compliance with these directions to CPCB before 15.04.2016.

(Arun Kumar Mehta)
Chairman
7/3/16

Copy to:

1. The Chief Secretary of all the States and UTs
2. The Secretary ,
   Ministry of Micro, Small and Medium Entrepreneurs
   Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary ,
   Ministry of Heavy Industries
   Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,
   Ministry of New and Renewable Energy
   Block-14, CGO Complex,
   Lodhi Road,New Delhi-110 003,
5. The Advisor(CP Division)
   Ministry of Environment ,Forests and Climate Change
   Indira Paryavaran Bhawan
   Jor Bagh Road, New Delhi – 110 003
6. All Zonal Offices of CPCB

(A. B. Akolkar) 7.3.16
Member Secretary

Final Document on Revised Classification of Industrial Sectors Under

Red, Orange, Green and White Categories

(February 29, 2016)

Central Pollution Control Board

Delhi

Executive Summary

Categorization of Industrial Sectors under Red, Orange, Green and White Category

The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications in 1989, with the purpose of prohibition/ restriction of operations of certain industries to protect ecologically sensitive Doon Valley. The notification introduced the concept of categorization of industries as " Red", "Orange "and "Green" with the purpose of facilitating decisions related to location of these industries. Subsequently, the application of this concept was extended in other parts of the country not only for the purpose of location of industries, but also for the purpose of Consent management and formulation of norms related to surveillance / inspection of industries.

The concept of categorization of industries continued to evolve and as different State Pollution Control Boards interpreted it differently, a need arose to bring about necessary uniformity in its application across the country. In order to harmonize the 'Criteria of categorization', Directions were issued by CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) , Act, 1974 to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, green and orange as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'.

The process of categorization thus far was primarily based on the size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its likely impact on health was not considered as primary criteria. There was demand from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more transparent manner. Accordingly, the issue was discussed thoroughly during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and a 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted to revisit the criteria of categorization of industries and recommend measures for making the system transparent and rational.

The Working Group has developed the criteria of categorization of industrial sectors based on the Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control of Pollution) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index PI of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector. Based on the series of brain storming sessions among CPCB, SPCBs and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors is finalized.

- Industrial Sectors having Pollution Index score of 60 and above – Red category
- Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
- Industrial Sectors having Pollution Index score of 21 to 40 –Green category
- Industrial Sectors having Pollution Index score incl.&upto 20 -White category

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dying/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate'' for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.

Revised Criteria of Categorization of Industries

"Securing industrial pollution control in accordance with the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 by linking with categorization of industries, consent management and vigilance – 'In context of Red, Orange, Green and White categories of industries"

A: Genesis of Categorization:

- The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications, which inter-alia refers to Prohibition/ Restriction on operation of industries to protect ecologically sensitive areas or areas of specific importance. This has for the first time brought the concept of categorization of industries to" Red", "Orange "and "Green" and restrict their operation in certain areas of importance. Therefore, it is at-once interpreted that Red, Orange and Green categorization is linked with location specific needs.
- The notification of MoEF was first brought on 2nd February,1989 in case of "Restriction on location of industries, mining operations and other developmental activities in Doon Valley in "Uttarakhand" and thereafter another notification on 24th February 1999 regarding restriction on the setting up of industries in Dahanu Taluka in Maharashtra. The categorization had been made mainly on the basis of size of the industries, man power and consumption of resources.
- However, in other parts of the country, there have been variations in context to the classification of industries under Red, Orange and Green categories. SPCBs / PCCs were following their own criteria in different States thereby creating confusion.
- In order to harmonize the 'Criteria of categorization', a 'Working Group' was formed as per resolution passed during the 57th Conference of the Chairmen & Member Secretaries of CPCB and SPCBs. Based on the recommendations of the Working Group, Directions dated 4/6/2012 under Section 18(1)(b) of the Water

(Prevention & Control of Pollution) , Act, 1974 were issued to all SPCBs/PCCs with the effects to maintain uniformity in categorization of industries as red, green and orange as per list finalized by the Working Group. This indicative list included 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'. However, these identified categories have not been assigned with scores as per existing criteria/ or any new criteria

B: Categorization criteria used by SPCBs/PCCs:

SPCBs and PCCs use the criteria of Red, Orange and Green categories for consent management and vigilance purposes for carrying out inspections to verify compliance to the stipulated standards. However the above categorization do not emphasize on sector-specific plan for control of pollution in accordance with priority based on pollution index.

C: Gap in the process:

1. The categorization has been made mainly on the basis of size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its impact on health was not considered as primary criteria.
2. Categorization was on random basis, no scoring system was adopted.

D: Resolutions made during National Level Conferences

The issue was discussed thoroughly during the following national level conferences held in New Delhi:

- Conference of the Environment Ministers of Central Government and State Governments during April 06-07, 2015
- 59th Conference of Chairmen & Member Secretaries of Pollution Control Boards / Pollution Control Committees held on April 08, 2015

Accordingly following resolutions were made during the Conferences:

1. *A 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted.*
2. *This WG shall revisit the categorization of industries that is based on pollution index criteria & environmental issues such as generation of emission, effluent and hazardous wastes.*
3. *The categorization will be done on the basis of composite score (0-100 marks) of Pollution Index given in accordance with the following weightage.*

Air Pollution Score based on parameters namely PM, CO, NOx, SOx, HMs , Benzene, Ammonia and other toxic parameters relevant to the industry.	*40 Marks*
Water Pollution Score based on parameters namely pH, TSS, NH_3-N, BOD, Phenol and other toxic pollutants relevant to the industry.	*40 Marks*
Hazardous wastes (land fillable, incinerable, recyclable) as generated by the industry.	*20 Marks*
Note : • *Parameters to be decided on the basis of the nature of the wastes generating from the industrial sector.* • *Industries having only either water pollution or air pollution, the score will be normalized wrt 100.*	

4. *Based on the score of the Pollution Index, following categorization be made :*
   - *Type of industries, if scores 60 and above be categorized as Red*
   - *Type of industries, if scores from 30 to 59 be categorized as Orange*
   - *Type of industries, if scores from 15 to 29 be categorized as Green*
   - *Type of industries, if less than 15 be categorized as White or non-polluting industry.*
5. *SPCBs/PCCs may issue consent to the industries*
   - *Red category of industries for 5 years.*
   - *Orange category of industries for 10 years.*
   - *Green category of industries for 15 years.*
   - *No necessity of consent for non-polluting industries.*
6. *No red categories of industries will be permitted to establish in eco-sensitive areas and protected areas.*

E: Follow-up Actions made on the Resolutions :-

- Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated

23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential.

- The categorization is made on the basis of following:
    - Quality of emissions (air pollutants) generated
    - Quality of effluents (water pollutants) generated
    - Types of hazardous wastes generated
    - Consumption of resources

- Reference is taken from the following :
    - The Water (Prevention and Control of Pollution) Cess Act, 1977
    - Standards so far prescribed for various pollutants under the Environment (Protection) Act , 1986
    - Doon Valley Notification, 1989 issued by MoEF.

F : Scoring Methodology :

The details on the scoring methodology in respect of the aforesaid 3 components is presented in the following tables F-1 to F-4 .

Table F-1 : Water Pollution Scoring Methodology

Sl. No.	Activity / Types of Discharges	Score
Part A : Score W1 : Score based on types of expected criteria water-pollutants present in industrial processes waste waters. **Maximum of the following seven categories is to be taken.**		
W11	Waste-water which is polluted and the pollutants are - • not easily biodegradable (very high strength waste waters having BOD > 5000 mg/l); or • toxic; or • both toxic and not easily biodegradable. (Presence of criteria water pollutants having prescribed standard limits up-to 10 mg/l or having BOD > 5000 mg/l). For details appendix 1 may be referred)	30
W12	Non-toxic high strength polluted waste-water having BOD in the range of 1000-5000 mg/l and the pollutants are biodegradable. (Presence of criteria water pollutants having prescribed standard limits from 11 mg/l to 250 mg/l and having BOD strength in the range of 1000-5000 mg/l) . For details appendix 1 may be referred)	25
W13	Non toxic- polluted waste-water having BOD below 1000 mg/l and the pollutants are easily biodegradable. (Presence of criteria water pollutants having prescribed standard limits from 11mg/l to 250 mg/l and having BOD strength below 1000 mg/l) . For details appendix 1 may be referred)	20
W14	Waste-water generated from the chemical processes and which is polluted due to presence of high TDS (total dissolved solids) of inorganic nature. (Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)	15
W15	Waste-water generated from the physical unit operations / processes and which is polluted due to presence of TDS (total dissolved solids) of inorganic nature and of natural origin like fresh-water RO rejects, boiler blow-downs, brine solution rejects etc. (Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)	12
W16	Non-toxic polluted waste-water from those units which are: • Having the overall waste-water generation less than 10 KLD and • The pollutants are easily bio-degradable having BOD below 200 mg/l which can be easily treated in a single stage ASP (activated	12

	sludge process) based Effluent Treatment Plant. Note : This is a special category and is applicable to only those units having over-all liquid waste generation less than 10 KLD with low strength organic load.	
W17	Waste-water from cooling towers and cooling-re-circulation processes	10
Part B : Score W2 : Score based on huge discharges of any kind (Penalty Clause)		
W2	Industry having overall liquid waste generation of 100 KLD or more including industrial & domestic waste-water.	10
Overall Water Pollution Score W = W1+W2		

Appendix 1

- **Water Pollutants covered under Group W11:**

  - ✓ Free available Chlorine , Total residual chlorine, Fluoride (as F), Sulphide (as S), Free Ammonical Nitrogen, Dissolved phosphates (as P), Free ammonia (as NH3), Nitrate Nitrogen, Mercury (As Hg), Selenium (as Se), Hexa-valent chromium (as Cr + 6), Lead (as Pb), Tin , Vanadium (as V), Cadmium (as Cd), Manganese (as Mn), Total chromium (as Cr), Copper (as Cu), Iron (as Fe), Nickel (as Ni), Zinc (as Zn), Benzene, Arsenic (as As), Benzo-a-pyrene, Cyanide (as CN), Phenolic compounds (as C_6H_5OH) , Adsorbable Organic Halogens (AOX), Boron and /or
  - ✓ BOD strength of waste water > 5000 mg/l

- **Water Pollutants covered under Group W12:**

  - ✓ Sodium Absorption Ratio (SAR) , Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand, Oils & grease and
  - ✓ BOD strength of waste water is in the range of 1000-5000 mg/l

- **Water Pollutants covered under Group W13:**

  - ✓ Sodium Absorption Ratio (SAR), Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand and
  - ✓ BOD strength of waste water is below 1000 mg/l

- **Water Pollutants covered under Group W14 and W15:**

  Chlorides as Cl, Colour , Total dissolved solids (TDS - Inorganic)

- **Water Pollutants covered under Group W16**

  - ✓ BOD strength of waste water is below 200 mg/l and overall discharge is less than 10 KLD.

Table F-2 : Air Pollution Score

Sl. No.	Air Pollutants Group	'Range of Prescribed Standard ' of criteria pollutants	Marks
Part 1 : Score A1 = Score based on types of expected criteria Air Pollutants present in the emissions . Maximum of the following seven categories is to be taken. For details appendix 2 may be referred.			
1	Group A1A	Presence of criteria air pollutants having prescribed standard limits up-to 2 mg/Nm3	30
2	Group A1B	Presence of criteria air pollutants having prescribed standard from 3 to10 mg/Nm3	25
3	Group A1C	Presence of criteria air pollutants having prescribed standard from 11 to 50 mg/Nm3	20
4	Group A1D	Presence of criteria air pollutants having prescribed standard from 51 to 250 mg/Nm3	15
5	Group A1E	Presence of criteria air pollutants having prescribed standard from 251mg/Nm3 & above.	10
6	Group A1F	• Generation of fugitive emissions of Particulate Matters which are: o Not generated as a result of combustion of any kind of fossil-fuel. o Generated due to handling / processing of materials without involving the use of any kind of chemicals. o Which can be easily contained /controlled with simple conventional methods	10
7	Group A1G	• Generation of Odours which are : o Generated due to application of binding gums / cements /adhesives /enamels o Which can be easily contained /controlled with simple conventional methods	10
Part 2 : Score A2 = Score based on consumption of fuels and technologies required for air pollution control :			
6	Group A2F1	• All such industries in which the daily consumption of coal/fuel is more than 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled only with high level equipments / technology like ESPs, Bag House Filters, High Efficiency chemical wet scrubbers etc.	10
7	Group A2F2	• All such industries in which the daily consumption of coal/fuel is from 12 MT/day to 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled with suitable proven technology.	5
Overall Air Pollution Score –A = A1 + A2			

Appendix 2

- **<u>Air pollutants covered under Group A1A:</u>**

  Cd+Th, Dioxins & Furans, Mercury, Asbestos

- **<u>Air Pollutants covered under Group A1B:</u>**

  HF, Nickel+ Vanadium, HBr, Manganese, Lead, H2S, P2O5 as H3PO4

- **<u>Air Pollutants covered under Group A1C:</u>**

  Chlorine, Pesticide compounds, CH3Cl, TOC, Total Fluoride, Hydrocarbons, NH3, HCL vapour & Mist, H2SO4 Mist, SO2

- **<u>Air Pollutants covered under Group A1D:</u>**

  CO, PM, CO, NOx

- **<u>Air Pollutants covered under Group A1E:</u>**

  NOx with liquid-fuel, SO2 with liquid-fuel

Table F-3: Hazardous Waste Generation Score

Sl.No.	**Types of Hazardous Waste Generated as** per Schedule 1 / Schedule 2 of Hazardous Waste (Management, Handling & Trans-boundary Movement) Rules , 2008 . **Maximum of the following four categories is to be taken**	**Score**
HW1	• Land disposable HW which require special care & treatment for stabilization before disposal.	20
HW2	• Incinerable HW	15
HW3	• Land disposable HW which doesn't require treatment & stabilization before disposal. • High volume low effect wastes such as fly-ash, phspho-gypsum, red-mud, slags from pyro-metallurgical operations, mine tailings and ore beneficiation rejects)	10
HW4	• Recyclable HW, which are easily recyclable with proven technologies.	10

Table F-4 : Calculation Sheet

Industrial Sector - .....

1. Water Pollution Score (W)			
Scores	Waste Water Category	Value	
Score on W1			
Score on W2			
Water Pollution Score = W1+W2			
2. Air Pollution Score (A)			
Scores	Air Pollutant Category	Value	
Score on A1			
Score on A2	-	-	
Air Pollution Score = A1+A2			
3. Hazardous Waste Score (HW)			
Score	HW Category	Value	
HW			
Grand Total = W + A + HW			

Note :

1. Any of the industrial sector having only either air pollution (A) or water pollution (W) , the score will be normalized to 100 as per the following formula –

   Normalized Score = {100 x W (or A)} / 40

2. Any of the industrial sector having air pollution (A) and water pollution (W) both but no hazardous waste generation (H) , the joint score of air & water pollution will be normalized to 100 as per the following formula –

   Normalized Score = {100 x (W+A)} / 80

3. Any of the industrial sector having air pollution (A) & hazardous waste generation (H) but no water pollution (W), the joint score of air pollution & hazardous waste generation will be normalized to 100 as per the following formula –

   Normalized Score = {100 x (A+H)} / 60

4. Any of the industrial sector having water pollution (W) and hazardous waste generation (H) but no air pollution (A), the joint score of water pollution & hazardous waste generation will be normalized to 100 as per the following formula –

   Normalized Score = {100 x (W+H)} / 60

G : Developments :

i. The existing Red (85 sectors) , Orange (73 sectors) and Green (86 sectors) i.e a total of 244 industrial sectors have been assessed as per the proposed formula by the Working Group. For this purpose, concerned Engineers / Scientists from the Member SPCBs were also involved & consulted during May 28-29, 2015.

ii. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " was prepared by the Committee and circulated to all the SPCBs, PCCs and concerned Ministries for their information & comments. The ' Draft Document ' was uploaded on the website of CPCB also for information & comments of one & all.

iii. The matter was discussed during the 170th Board Meeting also and issues raised by the Board Members pertaining to some of the industrial sectors were clarified.

iv. Responses were received from various concerned Ministries, SPCBs, Industrial Associations including individuals.

v. Based on the above, final meeting was convened by the Secretary , MoEFCC with CPCB and senior officers of MoEFCC on January 06, 2016 to resolve the issues appropriately and finalize the 'Re-categorization'. Accordingly , following modifications in the 'Range of Pollution Index 'for the purpose of categorization of industrial sectors were suggested :

- Industrial Sectors having Pollution Index score of 60 and above – Red category
- Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
- Industrial Sectors having Pollution Index score of 21 to 40 –Green category
- Industrial Sectors having Pollution Index score incl.& upto 20 –White category

vi. Based on the final criteria as described in v above , the final categorization is as follows :

Category of Industrial Sector	Existing Categorization	Proposed (New) categorization
Red	85	60
Orange	73	83
Green	86	63
White	---	36
Total	244	242

vii. In the proposed categorization, some of the industrial sectors have been either deleted due to duplication or merged with similar type of sectors on account of same

characteristics of pollution generation. In a similar way, some of the industrial sectors are split into more sectors on account of variation in the raw materials / manufacturing process. As a result final totals of the existing and proposed categorization are different.

viii. The industrial sector which doesn't fall under any of the above four categories (Red, Orange, Green and White) , decision with regard to its categorization will be taken at the level of concerned SPCB/PCC by a committee headed by the Member Secretary , SPCB/PCC and comprising of two senior cadre Engineers / Scientists of the SPCB / PCC in accordance with the scoring-criteria specified in this document.

ix. The summary is presented in the following Table G-1 and final lists of Red, Orange, Green and White categories of industries are presented in Tables G-2, G-3, G-4 and G-5 respectively, which are self explanatory.

Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)

Sl No.	Original Categorization	Initial Nos.	Addition by Splitting into further classes	Deletion/ Shifting to foot-note due to vague term / Merger / other reasons	Re-categorization to Red	Re-categorization to Orange	Re-categorization to Green	Re-categorization to White	Check
		1	2	3	4	5	6	7	(1+2) = (3 to 7)
1	Red	85	11	7	60	26	3	Nil	96=96
2	Orange	73	2	3	Nil	51	19	2	75=75
3	Green	86	Nil	3+2=5	Nil	6	41	34	86=86
Final Categorization		244	13	15	**60 (Red)**	**83 (Orange)**	**63 (Green)**	**36 (White)**	**257 =257** (Total categories including in foot-note)

Table G-2 : Final List of Red Category of Industrial Sectors

Sl No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	**R-R**	i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc. ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,,	30	-	30	20	-	20	10	60	**R-R**	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils ,grease and petroleum based products	20	-	20	20	-	20	20	60	**R-R**	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	**R-R**	i. Mainly air polluting. ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load. iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	**R-R**	Mainly air polluting. Air pollution score is normalized to 100.

7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	**R-R**	i. Mainly air polluting. Air pollution scores are normalized to 100. ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting & Curing , Hydro-setting, parting & enveloping , Stacking, grouping & inter-cell welding , Formation. iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit. iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	**R-R**	i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and day and to remove impurities. Steps used in beneficiation depend on the type of rock. ii. The water & air pollution scores are normalized to 100.

9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25		62.5	**R-R**	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal (< 10 %) as a fuel. Almost, round the year operation. 2 . In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40.
10.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	**R-R**	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	**R-R**	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar (excluding Khandsari)	20	10	30	15	10	25	10	65	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	**R-R**	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	**R-R**	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.

												iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc.
15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	**R-R**	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	**R-R**	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper (waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	**R-R**	Mainly water & air polluting . Water & air pollution scores are normalized to 100.
19.	13	Coke making , liquefaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	**R-R**	It is a kind of petrochemical industry.

20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	**R-R**	i. Explosives manufacture and use contribute some measure of hazardous waste to the environment. ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill. iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, **lead,** and other hazardous materials into the atmosphere.
21.	45	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	30	-	30	25	-	25	15	70	**R-R**	i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health. ii. Dust and odour may also be a problem. iii. Washing of vessels will contribute waste-waters. iv. Large quantity of HWs are also produced.
22.	56	Organic Chemicals manufacturing	30	-	30	20	-	50	20	70	**R-R**	Such types of industrial sectors generate all sorts of pollution.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	-	10	75	**R-R**	i. The Airports are generating mainly the waste-waters. ii. This is the water pollution normalized score for airports having discharge more than 100 KLD. iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category. iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	**R-R**	i. This is mainly air polluting industry. ii. Final score is based on air pollution score only. iii. Asbestos is carcinogenic and banned in many countries.
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	**R-R**	i. Standards prescribed for Inorganic Chemicals are adopted. ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.

												iii. Water pollution score normalized to 100 is undertaken. iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives " is also merged under this industrial sector.
26.	7	Cement	-	-	-	20	10	30	-	75	**R-R**	This is mainly air polluting industry & hence normalized air pollution score.
27.	9	Chlorates, per-chlorates & peroxides	30	-	30	-	-	-	-	75	**R-R**	i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable. ii. Water pollution score normalized to 100 is undertaken.
28.	10	Chlorine, fluorine, bromine, iodine and their compounds	30	-	30	-	-	-	-	75	**R-R**	i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable. ii. Water pollution score normalized to 100 is undertaken.
29.	16	Dyes and Dye- Intermediates	30	-	30	20	5	25	20	75	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
30.	26	Health-care Establishment (as defined in BMW Rules)	20	10	30	-	-	-	-	75	**R-R**	i. Mainly water polluting. ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD. iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation. iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.
31.	29	Hotels having overall waste-water generation @ 100 KLD and more.	20	10	30	15	-	15	-	75	**R-R**	i. Mainly water polluting. Small boiler may be installed. ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD. iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 & are categorized as Orange. iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and

												having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
32.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [* Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	30	-	30	25	--	25	20	75	**R-R**	All the three types of pollutants are generated.
33.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	30	-	30	25	-	25	20	75	**R-R**	All the three types of pollutants are expected.
34.	43	Manufacturing of glue and gelatin	30	10	40	20	-	20	-	75	**R-R**	Highly water polluting & obnoxious air polluting.
35.	49	Mining and ore beneficiation	30	10	40	15	5	20	-	75	**R-R**	Both air and water polluting. Score is normalized with air & water pollution.

36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	**R-R**	i. Mainly air polluting due to incinerator. Others - cooling water. ii. Air pollution score is normalized to 100.
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	**R-R**	i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated. ii. Water pollution scores are normalized to 100.
39.	68	Railway locomotive work shop/Integrated road transport workshop/Authorized service centers	20	10	30	-	-	-	10	75	**R-R**	i. Mainly water polluting industry . Water is used in the washing of locomotives, road transport vehicles during servicing. ii. This score is valid for those Centers having discharge more than 100 KLD. iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be =(100*20)/40= 50.
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	**R-R**	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Chlor-alkali units are having different section like NaOH, Cl2, SBP etc which are having toxic effluents. Additionally , fuel consumption is also on higher-side.
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	**R-R**	i. The ship-breaking industry creates numerous hazards for the coastal and marine environment. ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed. iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.

												iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea. v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD.
43.	53	Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)	30	-	30	-	-	-	20	83	**R-R**	i. Mainly water polluting & hazardous waste generating. ii. The water pollution & HW generation scores are normalized to 100.
44.	36	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	30	-	30	-	-	-	20	83	**R-R**	Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.
45.	80	Tanneries	30	-	30	-	-	-	20	83	**R-R**	Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.
46.	65	Ports and harbour, jetties and dredging operations	30	10	40	15	10	25	20	85	**R-R**	This category contain all sorts of pollution.
47.	77	Synthetic fibers including rayon ,tyre cord, polyester filament yarn	30	10	40	25	10	35	10	85	**R-R**	This sector generates all sorts of pollution problems.
48.	81	Thermal Power Plants	30	10	40	20	10	30	15	85	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. TPP generate all sorts of pollution problems.
49.	71	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	25	10	35	-	-	-	-	87.5	**R-R**	Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100
50.	2	Aluminium Smelter	30	10	40	20	10	30	20	90	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. This sector is generating all sorts of pollution i.e. air, water and HW.
51.	12	Copper Smelter	30	10	40	20	10	30	20	90	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Copper Smelters contain all sorts of

												pollution.
52.	20	Fertilizer (basic) (excluding formulation)	30	10	40	20	10	30	20	90	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Generates all sorts of pollution.
53.	37	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	30	10	40	20	10	30	20	90	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
54.	61	Pulp & Paper (waste paper based units with bleaching process to manufacture writing & printing paper)	25	10	35	25	10	35	20	90	**R-R**	Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55.	85	Zinc Smelter	30	10	40	20	10	30	20	90	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Zinc smelter generates all sorts of pollution problems.
56.	55	Oil Refinery (mineral Oil or Petro Refineries)	30	10	40	25	10	35	20	95	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
57.	59	Petrochemicals Manufacturing (including processing of Emulsions of oil and water)	30	10	40	25	10	35	20	95	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution. iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector.
58.	60	Pharmaceuticals	30	10	40	30	5	35	20	95	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
59.	61	Pulp & Paper (Large-Agro + wood) , Small Pulp & Paper (agro based-wheat straw/rice husk)	30	10	40	25	10	35	20	95	**R-R**	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.
60.	15	Distillery (molasses / grain / yeast based)	30	10	40	-	-	-	-	100	**R-R**	Mainly water polluting industry. Final score is the normalized water pollution score.

Note :

i. *Under the column Revised Category, the full forms of the abbreviations are as follows :*
   a. *R-R means original category was Red and revised category is also Red*
   b. *R-O means original category was Red and revised category is Orange*
   c. *O-O means original category was Orange and revised category is also Orange*
   d. *O-G means original category was Orange and revised category is Green*
   e. *O-W means original category was Orange and revised category is White*
   f. *G-O means original category was Green and revised category is Orange*
   g. *G-G means original category was Green and revised category is also Green*
   h. *G-W means original category was Green and revised category is White*

ii. *There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :*

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities(CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP , the categorization will depend upon the category of member industries being served.
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl . No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely " Basic chemicals and electro chemicals and its derivatives including manufacturing of acid " at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane , ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33. ii. To be deleted as already covered under HW Recyclers / Re-processors (Used oils / Waste Oils) under Orange Category

Table G-3 : Final List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	**Industry Sector**	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks (wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. (With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and ladoo from puffed and beaten rice(muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	**G-O**	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	**G-O**	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	**G-O**	Waste-waters containing TDS and emissions of H_2SO_4 are generated.

10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	O-O	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	O-O	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	O-O	Wash-water and PM emissions from boilers .
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-O	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	O-O	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving (medium and large scale)	--	--	--	15	--	37.5	10	47.5	O-O	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process)	--	--	--	20	--	20	--	50	O-O	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.

17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	--	20	10	50	O-O	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO2, PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	O-O	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	O-O	
20.	7	Brickfields (excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	O-O	Significantly air polluting.
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	O-O	1. In the pre-construction stage , it is mainly air polluting due to generation of dust (PM) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
22.	6	Ceramics and Refractories	-	-	-	20	-	20	-	50	R-O	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.

23.	11	Coal washeries	15	10	25	15	-	15	-	50	R-O	i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS & TDS. Additionally, air pollution due to PM emissions is also generated. ii. Water & air pollution scores are jointly normalized to 100.
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	--	50	O-O	Water and air polluting both.
25.	18	DG set of capacity >1MVA but < 5MVA	--	--	--	20	--	20	--	50	O-O	Mainly air polluting . air pollution score is normalized to 100.
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletisating, grinding & pulverization	-	-	-	20	-	20	-	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	-	50	R-O	i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge < 100 KLD. ii. For the units having discharge > 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.
28.	21	Ferrous and Non- ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	i. Mainly air polluting. ii. This score is applicable to secondary production of ferrous & non-ferrous metals (excluding lead) up-to 1 MT/hour production.

												iii. For lead, the normalized air pollution score will be = (100*25)/40= 62.5 and is categorized as Red. iv. For Induction Furnace clubbed with AOD furnace – separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = (100*25)/40= 62.5 and is categorized as Red.
29.	26	Fertilizer (granulation / formulation / blending only)	--	--	--	20	--	20	--	50	O-O	Air polluting.
30.	27	Fish feed, poultry feed and cattle feed	--	--	--	20	--	20	--	50	O-O	Obnoxious odour , H2S etc. AP score is normalized to 100
31.	28	Fish processing and packing (excluding chilling of fishes)	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

32.	31	Forging of ferrous and non- ferrous metals (using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	O-O	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	O-O	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace (without cyaniding)	--	--	--	20	--	20	--	50	O-O	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution scores are normalized to 100.
38.	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
39.	38	Ice cream	20	--	20	20	--	20	--	50	O-O	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues	-	-	-	20	0	20	0	50	R-O	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-O	Mainly air polluting.

		dispersible form,, Slags from copper processing for further processing or refining ,, Insulated Copper Wire,, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,, Jelly filled Copper cables ,, Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,, Zinc ash/Skimming arising from galvanizing and die casting operations,, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,, Zinc ash and residues including zinc alloy residues in dispersible from ,,										
42.	35	Industry or processes involving foundry operations	-	-	-	20	-	20	-	50	R-O	i. This score is valid for the foundries having capacity < 5 MT/hr as such units require the coal/coke @ < 500 kg/hr. ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.
43.	40	Lime manufacturing (using lime kiln)	-	-	-	20	-	20	-	50	R-O	Mainly air polluting
44.	41	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.

45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	i. Mainly air polluting (melting at 1500ºC and refining . ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing . Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	i. Water and air polluting industry. Boiler is used for steam generation. ii. Water & air pollution scores are normalized to 100
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.

53.	51	Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products	20	-	20	15	5	20	-	50	R-O	i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD. ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red.
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	**G-O**	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing(including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol (IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing press	20	0	20	20	0	20	0	50	**G-O**	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.

63.	72	Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	**G-O**	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing (with boiler)	--	--	--	20	--	20	--	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing (dry process only)	--	--	--	20	--	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	--	10	20	--	20	--	50	O-O	Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red.
72.	74	Wire drawing and wire netting	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

73.	21	Dry cell battery (excluding manufacturing of electrodes) and assembling & charging of acid lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose (For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red.

80.	29	Foam manufacturing	--	--	--	20	--	20	15	58	O-O	i. Raw material is polyurethane, latex etc. ii. Emissions of VOCs and HAPs. CH3Cl2 and similar compounds as blowing agents. iii. Outdated raw materials and spoiled slots are discarded as HW.
81.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Used Oil – As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW(M, H& TBM) rules, 2008 - Items namely - Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification (linked to rolling mills glass and ceramic industry refectories for dedicated fuel supply)	--	--	--	20	--	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating. SO2, CO, NOx are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

i. Under the column Revised Category, the full forms of the abbreviations are as follows :

a. R-R means original category was Red and revised category is also Red

b. R-O means original category was Red and revised category is Orange

c. O-O means original category was Orange and revised category is also Orange

d. O-G means original category was Orange and revised category is Green

e. O-W means original category was Orange and revised category is White

f. G-O means original category was Green and revised category is Orange

g. G-G means original category was Green and revised category is also Green

h. G-W means original category was Green and revised category is White

ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

Sl No.	*Original Sl No.*	*Industry Sector*	*Original Category*	*Remarks*
1	*24*	*Excavation of sand from the river bed (excluding manual excavation)*	*O*	*Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&CC.*
2	*39*	*Infrastructure Development Project*	*O*	*Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.*
3	*53*	*Power press*	*O*	*Very vague term hence deleted. Such types of general engineering units have already been covered.*

Table G-4 : Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl Sl. No.	**Industry Sector**	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	**G-G**	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	**G-G**	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	**O-G**	Mainly extrusion process involving Cooling water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of melamine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	**G-G**	Small quantities of waste-water and minor

												PM emissions are generated.
9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	--	--	--	10	--	10	--	25	**G-G**	This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	--	--	--	10	--	10	--	25	**G-G**	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	--	10	--	--	--	--	25	**O-G**	Cooling water recirculation only.
14.	13	Coke briquetting (sun drying)	--	--	--	10	--	10	--	25	**O-G**	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	--	--	--	10	--	10	--	25	**G-G**	Minor PM emissions from spinning process.
16.	17	Dal Mills	--	--	--	10	--	10	--	25	**O-G**	Some fugitive emissions of PM.

17.	29	Decoration of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	**G-G**	Fumes of enamels. Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	**O-G**	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	**O-G**	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	**G-G**	Fugitive dust emissions.
21.	41	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	**G-G**	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	**O-G**	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	**G-G**	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.	10	--	10	10	--	10	--	25	**O-G**	• Cooling waters and minor heat fumes. • Finalization of categorization subject to field verification.
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	**G-G**	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	**G-G**	Minor fumes due to use of adhesives / gums.

27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	25	**G-G**	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	25	**G-G**	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler.3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Ghani and extraction (no hydrogenation / refining)	10	--	10	--	--	--	--	25	**G-G**	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	25	**O-G**	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	25	**G-G**	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products manufacturing (virgin plastic)	10	--	10	10	--	10	--	25	**G-G**	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	25	**G-G**	Obnoxious odour containing H_2S, CH_4 etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	25	**G-G**	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	25	**G-G**	Minor emissions of PM.
36.	57	Pulverization of bamboo and scrap wood	--	--	--	10	--	10	--	25	**O-G**	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	25	**G-G**	PM emissions.
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	25	**G-G**	PM emissions.
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	25	**O-G**	PM emissions are generated. Mainly air

												polluting. AP score is normalized to 100
40.	62	Rolling mill (gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	**O-G**	Mainly air polluting. AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	**G-G**	Some PM emissions and obnoxious odour.
42.	63	Saw mills	--	--	--	10	--	10	--	25	**O-G**	Mainly air polluting. PM and noise are generated.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	**G-G**	Small quantities of waste-water are generated.
44.	80	Spice grinding (upto-20 HP motor)	--	--	--	10	--	10	--	25	**G-G**	Small quantities of fugitive emissions of raw materials.
45.	66	Spice grinding (>20 hp motor)	--	--	--	10	--	10	--	25	**O-G**	Mainly air polluting. Fugitive emissions of PM.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	**G-G**	Obnoxious gases from welding as well as noise pollution.
47.	82	Steeping and processing of grains	10	--	10	--	--	--	--	25	**G-G**	Washing waters are generated.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	**G-G**	Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	**G-G**	Cooling water and brine water circuits. Spillages / blow down may take place
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	**G-G**	Normal water pollution from scrubbing action
51.	32	Distilled water (without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	**G-G**	TDS as distillation residues

52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	**G-G**	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	**G-G**	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	**G-G**	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	• Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed. • Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting . Water pollution score is normalized to 100.
57.	22	Emery powder (fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	• This is mainly air polluting activity. • This is the normalized score based on air pollution.
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	• Mainly air pollution due to loading, unloading, storage and transportation of the minerals.

												• Waste-water generation mainly during rains only.
60.	54	Oil and gas transportation pipeline	-	-	-	10	5	15	-	37.5	R-G	• Contains small gas based power plants up-to 5 MWs. • Air pollution score is normalized to 100. • In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.
61.	64	Seasoning of wood in steam heated chamber	--	--	--	15	--	15	--	37.5	O-G	Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.
62.	84	Synthetic detergent formulation	--	--	--	15	--	15	--	37.5	**G-G**	• This score is valid for the industries which are not manufacturing LABSA. It is procured from outside. • Small quantities of emissions are generated from mini boiler. • Air pollution score is normalized to 100.
63.	69	Tea processing (with boiler)	--	--	--	15	--	15	--	37.5	O-G	With boiler, it is an orange category industry. Without boiler, it will be green category industry.

Note :

i. *Under the column Revised Category, the full forms of the abbreviations are as follows :*
   a. *R-R means original category was Red and revised category is also Red*
   b. *R-O means original category was Red and revised category is Orange*
   c. *O-O means original category was Orange and revised category is also Orange*
   d. *O-G means original category was Orange and revised category is Green*
   e. *O-W means original category was Orange and revised category is White*
   f. *G-O means original category was Green and revised category is Orange*
   g. *G-G means original category was Green and revised category is also Green*
   h. *G-W means original category was Green and revised category is White*

ii. *There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :*

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	• Normal operation – 12 hrs a day. • Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr. • Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .

Table G-5: Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	**Industry Sector**	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers /conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	**G-W**
2.	4	Assembly of bicycles ,baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	**G-W**
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	**G-W**
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	**G-W**
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	**G-W**
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	**G-W**
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	**G-W**
8.	21	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)	--	--	--	--	--	--	--	--	**G-W**
9.	25	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	**G-W**
10.	27	Cotton and woolen hosiers making (Dry process only without any dying / washing operation)	--	--	--	--	--	--	--	--	**G-W**
11.	31	Diesel pump repairing and servicing (complete mechanical dry process)	--	--	--	--	--	--	--	--	**G-W**
12.	33	Electric lamp (bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	**G-W**

13.	34	Electrical and electronic item assembling (completely dry process)	--	--	--	--	--	--	--	--	**G-W**
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	**O-W**
15.	35	Flavoured betel nuts production/ grinding (completely dry mechanical operations)	--	--	--	--	--	--	--	--	**G-W**
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	**G-W**
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	**G-W**
18.	39	Glass ampules and vials making from glass tubes	--	--	--	--	--	--	--	--	**G-W**
19.	40	Glass putty and sealant (by mixing with machine only)	--	--	--	--	--	--	--	--	**G-W**
20.	43	Ground nut decorticating	--	--	--	--	--	--	--	--	**G-W**
21.	44	Handloom/ carpet weaving (without dying and bleaching operation)	--	--	--	--	--	--	--	--	**G-W**
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	**G-W**
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	**G-W**
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	**G-W**
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	**G-W**
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	**G-W**
27.	60	Organic and inorganic nutrients (by physical mixing)	--	--	--	--	--	--	--	--	**G-W**
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	**G-W**
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	**G-W**
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	**G-W**
31.	58	Repairing of electric motors and generators (dry mechanical process)	--	--	--	--	--	--	--	--	**O-W**
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	**G-W**

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	**G-W**
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	**G-W**
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	**G-W**
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	**G-W**

Note : Under the column Revised Category, the full forms of the abbreviations are as follows :

a. *R-R means original category was Red and revised category is also Red*
b. *R-O means original category was Red and revised category is Orange*
c. *O-O means original category was Orange and revised category is also Orange*
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e. *O-W means original category was Orange and revised category is White*
f. *G-O means original category was Green and revised category is Orange*
g. *G-G means original category was Green and revised category is also Green*
h. *G-W means original category was Green and revised category is White*

Annexure

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59th Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.

3. The existing Red (85 sectors) , Orange (73 sectors) and Green (86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.

4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: nkgupta.cpcb@nic.in , nkgcpcb@hotmail.com .

Encl : As above

[N.K. Gupta]
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

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ई–मेल / e-mail :cpcb@nic.in वेबसाईट / Website : www.cpcb.nic.in

Annexure-15

Gmail

RO Greater Noida <rogreaternoida@uppcb.in>

Submission of requisite informatio

1 message

sunil mehta <upal.sunil@gmail.com> 11 April 2023 at 14:11
To: "rogreaternoida@uppcb.in" <rogreaternoida@uppcb.in>

Dear Sir

As required , the requisite information is being provided below :

1. We use only Chrysotile (white fibre) as raw material.
2. Chrysotile fiber is being imported from Russia/Brazil/Kazakhstan
3. Our plot area is approximately 8.5 acres.

Thanks

Sunil Mehta
U. P. Asbestos Ltd., Dadri unit.